

1677

**IN THE HON'BLE NATIONAL GREEN
TRIBUNAL PRINCIPAL BENCH,
NEW DELHI**

Compliance report

of

OA: 277/2022

LIYAKAT ALI & Ors

Vs

State of U.P

Order dated: 04/01/2023

Submitted by:

Ground Water Department, U.P

INDEX

SR.NO.	DESCRIPTION	PAGE NO.
1	Covering letter	1
2	Compliance report from GWD, Uttar Pradesh (OA 277/2022 Order dated 04.01.2023)	2-6
3	Attachment-1	7-8
4	Attachment-2	9-10
5	Attachment-3	11-12
6	Attachment-4	13-18
7	Attachment-5	19-21
8	Attachment-6	22-27
9	Attachment-7	28-29
10	Attachment-8	30-32
11	Attachment-9	33-35
12	Attachment-10	36-37
13	Attachment-11	38-39
14	Attachment-12	40-41
15	Attachment-13	42-44
16	Attachment-14	45-46
17	Attachment-15	47-48
18	Attachment-16	49-50
19	Attachment-17	51-54
20	Attachment-18	55-57
21	Attachment-19	58-59
22	Attachment-20	60-61
23	Attachment-21	62-63

प्रेषक,

नोडल अधिकारी वेब पोर्टल मुजफ्फरनगर
हाईड्रोलॉजिस्ट, भूगर्भ जल विभाग, खण्ड- सहारनपुर।

सेवा में,

मा० राष्ट्रीय हरित अधिकरण (NGT)
नई दिल्ली।

पत्रांक 606/भू०ज०वि०ख०सहा०/ मा०रा०ह०अधि०(NGT)/ दिनांक 21/3/2023

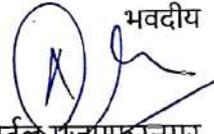
विषय- **मा० राष्ट्रीय हरित अधिकरण (NGT) नई दिल्ली में योजित ओ०ए० नम्बर 277/2022 Liyakat Ali & Ors Vs State of Uttar pradesh में पारित आदेश 04-01-2023 के अनुपालन के संबंध में।**

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण (NGT) नई दिल्ली में योजित ओ०ए० नम्बर 277/2022 Liyakat Ali & Ors Vs State of Uttar pradesh में पारित आदेश 04-01-2023 का संदर्भ ग्रहण करने का कष्ट करें। जिसमें भूगर्भ जल विभाग उत्तर प्रदेश द्वारा विभागी मंतव्य प्रेषित करने हेतु निर्देश निर्गत किये गये जिसके अनुपालन एवं निदेशक, भूगर्भ जल विभाग उत्तर प्रदेश के पत्र सं० 2082/ भू०ज०वि०एस-26(एन०जी०टी०) लखनऊ दिनांक 16.03.2023 के अनुपालन हेतु विभागी मंतव्य (संलग्नक) आपकी सेवा में सादर प्रेषित।

अतः माननीय अधिकरण से आग्रह है कि भूगर्भ जल के मंतव्य को अपने आदेश में सम्मिलित करते हुए आगामी सुनवाई में समाविष्ट करने का कष्ट करें।

संलग्नक-उपरोक्तानुसार।

भवदीय


नोडल अधिकारी वेब पोर्टल मुजफ्फरनगर
हाईड्रोलॉजिस्ट, भूगर्भ जल विभाग,
खण्ड- सहारनपुर।

पत्रांक /भू०ज०वि०ख०सहा०/ मा०रा०ह०अधि०(NGT)/ तदिनांक

प्रतिलिपि- निम्नलिखित को सादर सूचनार्थ प्रेषित-

1. निदेशक, भूगर्भ जल विभाग उत्तर प्रदेश लखनऊ।
2. जिलाधिकारी, जनपद-मुजफ्फरनगर।
3. अधिशासी अभियन्ता, भूगर्भ जल विभाग, खण्ड- सहारनपुर।
4. क्षेत्राधिकारी, यूपीपीसीबी, मुजफ्फरनगर।

भवदीय

नोडल अधिकारी वेब पोर्टल मुजफ्फरनगर
हाईड्रोलॉजिस्ट, भूगर्भ जल विभाग,
खण्ड- सहारनपुर।

1680

**मा0 राष्ट्रीय हरित अधिकरण(NGT) नई दिल्ली में योजित ओ0ए0 नम्बर 277 / 2022
Liyakat Ali & Ors Vs State of Uttar pradesh में पारित आदेश दिनांक 04.01.2023
के संदर्भ में भूगर्भ जल विभाग की ओर से अनुपालन आख्या।**

1- यह कि मा0 राष्ट्रीय हरित अधिकरण(NGT) नई दिल्ली में योजित ओ0ए0 नम्बर 277 / 2022 Liyakat Ali & Ors Vs State of Uttar pradesh में मा0 न्यायालय द्वारा दिनांक 21.07.2022 के सुनवाई के उपरान्त आदेश पारित किये गये हैं, जिसका प्रभावी अंश निम्नवत् है:-

8. Notice along with the application and report of the Joint Committee be also issued to concerned industries namely Chairmen/Managing Directors of:
(1) M/s. Silvertan Papers Ltd. (Unit-1), 9th Km. Bhopa Road, Muzaffarnagar, (2) M/s. Silvertan Papers Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar, (3) M/s. Silvertan Pulp & Papers Pvt. Ltd., 9th Km. Bhopa Road, Muzaffarnagar, (4) M/s. Silvertan Pulp & Papers Pvt. Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar, (5) M/s. Garg Duplex & Paper Mills Pvt. Ltd., 8.5 Km. Bhopa Road, Muzaffarnagar, (6) M/s. Shree Sidhali Paper Mills Ltd., Bhopa Road, Muzaffarnagar, (7) M/s. Meenu Paper Mills Pvt. Ltd., 9.5 Km. Stone, Bhopa Road, Muzaffarnagar, (8) M/s. Tehri Pulp & Papers Ltd. (Unit-1), 9th Km. Stone, Bhopa Road, Muzaffarnagar, (9) M/s. Tehri Pulp & Papers Ltd. (Unit-2), 9th Km. Stone, Bhopa Road, Muzaffarnagar, (10) M/s. Tirupati Balaji Fibers Ltd., 9th Km., Bhopa Road, Muzaffarnagar, (11) M/s. Bindals Papers Mills Ltd., 8th Km., Bhopa Road, Muzaffarnagar, (12) M/s. Shree Bhageshwari Papers Pvt. Limited (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar, (13) M/s. Shree Bhageshwari Papers Pvt. Limited (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar, (14) M/s. Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar, Director, U.P. Ground Water Department and District Magistrate, Muzaffarnagar requiring them to file their response/ reply to the allegations made in the application, observations made in the report of the Joint Committee and aspects referred to above within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.
9. Notice be also issued to Principal Secretary, Department of Irrigation and Water Resources, Government of Uttar Pradesh, requiring him to file response regarding the functional status of Dhandhera drain and related aspects including its de-silting, use of its discharge for irrigation, quality of discharge going to any river etc., within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.
11. List for further consideration on 21.10.2022

2- यह कि उपरोक्त पारित आदेशों के अनुपालन में निदेशक, भूगर्भ जल विभाग, उ0प्र0 ने अपने पत्र संख्या-1297 / भू0ज0वि0 / एस-26(एन0जी0टी0), दिनांक-19.10.2022 के माध्यम से मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 21.07.2022 के अनुपालन करते हुए विभाग की ओर से विभागीय अनुपालन आख्या/प्रतिशपथ-पत्र मा0 अधिकरण में दाखिल किये जाने हेतु निर्देशित किया गया। (संलग्नक-1)

3- यह है कि मा0 अधिकरण द्वारा पारित आदेश दिनांक 28.04.2022 द्वारा जिलाधिकारी मुजफ्फरनगर तथा उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड को नामित कर संयुक्त समिति का गठन किया गया तथा सम्बन्धित समिति को कतिपय 14 फर्म के संबंध में तथ्यों की जांच करते हुए रिपोर्ट प्रस्तुत करने हेतु निर्देशित किया गया। जिसके अनुपालन में गठित समिति द्वारा अपनी रिपोर्ट में प्रश्नगत 14 फर्म में अंकित क्रम संख्या 5, 12, 13 व 14 के भौतिक सत्यापन के उपरान्त भूगर्भ जल विभाग की आख्या के संबंध में **UPGWD NOC** के सम्मुख **Applied for Renewal** अंकित कर प्रस्तुत किया गया।

4- यह कि निदेशक, भूगर्भ जल विभाग, उ0प्र0 ने अपने पत्र संख्या-1297/भू0ज0वि0/एस-26(एन0जी0टी0), दिनांक-19.10.2022 के पत्र द्वारा दिये गये निर्देशों के क्रम में नोडल अधिकारी, जनपद मुजफ्फरनगर ने अपने पत्र संख्या 334/भू0ज0वि0/ख0सहा0/मा0रा0ह0अ0-(NGT) दिनांक 20.10.2022 के माध्यम से प्रकरण पर विभागीय टिप्पणी तैयार कर मा0 अधिकरण के सम्मुख प्रस्तुत किया गया।(संलग्नक-2)

5- यह कि मा0 अधिकरण में ओ0ए0 संख्या 277/2022 दिनांक 21.10.2022 को सुनवाई हेतु सूचीबद्ध था जिसमें मा0 अधिकरण द्वारा सुनवाई उपरान्त आदेश पारित किया गया, जिसका प्रभावी अंश निम्नवत् है:-

11. The reply filed by Uttar Pradesh Ground Water Department has not addressed issues as contained in the application and, therefore, it cannot be considered to be proper and satisfactory. In view of this, we direct Uttar Pradesh Ground Water Department to file detailed reply with specific averment regarding action taken/proposed to be taken.
16. Report by UPPCB and replies on behalf of concerned 14 industries, Uttar Pradesh Ground Water Department and the Chief Engineer (Ganga), Irrigation and Water Resource Department, Uttar Pradesh, Meerut be filed within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.
17. List for further consideration on 04.01.2023.

6- यह कि मा0 अधिकरण ने नोडल अधिकारी वेब-पोर्टल जनपद मुजफ्फरनगर द्वारा प्रस्तुत की गयी विभागीय टिप्पणी को संज्ञान में न लेते हुए अगली सुनवाई कि तिथि दिनांक 04.01.2023 को विभाग की ओर से विभागीय टिप्पणी पुनः दाखिल किये जाने के निर्देश दिये।

7- यह कि मा0 अधिकरण में ओ0ए0 संख्या 277/2022 दिनांक 04.01.2023 को सुनवाई हेतु सूचीबद्ध हुआ जिसमें मा0 अधिकरण द्वारा सुनवाई उपरान्त आदेश पारित किया गया, जिसका प्रभावी अंश निम्नवत् है:-

2. In compliance of order dated 21.10.2022 report has been filed by UPPCB vide email dated 02.01.2023 and reply has been filed by the Chief Engineer (Ganga), Irrigation and Water Resources Department, Uttar Pradesh vide email dated 03.01.2023. However, additional replies by the concerned 14 industries and reply by the Uttar Pradesh Ground Water Department have not been filed.
5. Additional reply by the concerned 14 industries and the Uttar Pradesh Ground Water Department be filed within 15 days by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

6. List for further consideration on 31.01.2023.

8— यह कि निदेशक, भूगर्भ जल विभाग, उ०प्र० के पत्र सं०-2082/भू०ज०वि०/एस-26(एन०जी०टी०), दिनांक-16.03.2023 द्वारा मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक-04.01.2023 के अनुपालन हेतु विभागीय शपथ पत्र विस्तृत रूप में दाखिल करने हेतु निर्देश दिये गये। (संलग्नक-3)

9— यह कि निदेशक, भूगर्भ जल विभाग, उ०प्र० के पत्र सं०-2082/भू०ज०वि०/एस-26(एन०जी०टी०), दिनांक-16.03.2023 द्वारा दिये गये निर्देशों के अनुपालन में ओ०ए० संख्या 277/2022 में उल्लिखित कतिपय 14 फर्मों में क्रम संख्या 5, 12, 13 व 14 पर अंकित फर्म यथा (5- M/s Garg Duplex & Paper Mills Pvt Ltd, 12- M/s Shree Bhageshwari Papers Pvt Ltd (Unit-1), 13- M/s Shree Bhageshwari Papers Pvt Ltd (Unit-2), 14- M/s Galaxy papers Pvt. Ltd) में ही विभागीय टिप्पणी प्रस्तुत की जानी है।

10— यह कि क्रम सं० 5 पर अंकित फर्म (M/s Garg Duplex & Paper Mills Pvt Ltd) ने वेब-पोर्टल के माध्यम से दिनांक 13.07.2021 को फर्म के तीन बोरवेल यथा आवेदन संख्या- MZFN0721NIN0037, MZFN0721NIN0038, MZFN0721NIN0039 द्वारा भूजल निष्कर्षण अनापत्ति प्रमाण पत्र निर्गत किये जाने हेतु आवेदन किया गया (संलग्नक-4)। फर्म के आवेदनों को जिलाधिकारी की अध्यक्षता में गठित जिला भूगर्भ जल प्रबन्धन परिषद्, के सम्मुख प्रस्तुत किया गया जिस पर समिति द्वारा दिनांक 26.07.2021 को स्वीकृति प्रदान की गई। (संलग्नक-5) तत्क्रम में फर्म द्वारा तीनों बोरवेल के सापेक्ष भूजल निष्कर्षण शुल्क जमा करने के उपरान्त अनापत्ति प्रमाण पत्र निर्गत किया गया। जिनकी वैधता दिनांक 30.07.2021 से 29.07.2026 तक है। (संलग्नक-6)

11— यह कि क्रम संख्या-12 पर अंकित फर्म (M/s Shree Bhageshwari Papers Pvt.Ltd. Unit-1) ने वेब-पोर्टल के माध्यम से दिनांक 13.07.2021 को फर्म द्वारा एक बोरवेल यथा MZFN0721RIN0035 भूजल निष्कर्षण अनापत्ति प्रमाण पत्र निर्गत किये जाने हेतु आवेदित किया गया (संलग्नक-7)। फर्म के आवेदन को जिलाधिकारी की अध्यक्षता में गठित जिला भूगर्भ जल प्रबन्धन परिषद्, के सम्मुख प्रस्तुत किया गया जिस पर समिति द्वारा निदेशक, भूगर्भ जल विभाग, उ०प्र०, लखनऊ को संस्तुति दिये जाने हेतु प्रेषित किया गया। निदेशक, भूगर्भ जल विभाग, उ०प्र० के पत्र संख्या-88/भू०ज०वि०/एक्ट(एन०ओ०सी०)-22, दिनांक-09.08.2021 (संलग्नक-8) द्वारा की गई संस्तुति के उपरान्त अग्रिम कार्यवाही के रूप में अनंतिम प्रमाण पत्र निर्गत करने की कार्यवाही वेब पोर्टल के माध्यम से सम्पादित की गई। किन्तु फर्म द्वारा निर्गत अनंतिम अनापत्ति प्रमाण के सापेक्ष निर्धारित भूजल निष्कर्षण शुल्क का भुगतान नहीं किया। सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद् के द्वारा दिये गये निर्देशों के क्रम में पूर्व आवेदनों को निरस्त कर दिया गया। तत्पश्चात फर्म ने अपने वार्षिक भूजल निष्कर्षण को न्यूनतम करते हुए पुनः आवेदन (MZFN0223RIN0128) (संलग्नक-9) आवेदित किया। जिस पर जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्, मु०नगर ने अपने पत्र संख्या 545/भू०ज०वि०/जि०मु०नगर/अधि०19/2022-23, दिनांक-08.02.2023 (संलग्नक-10) के द्वारा निदेशक, भूगर्भ जल विभाग, उ०प्र० लखनऊ को फर्म के पूर्व आवेदन को निरस्त मानते हुए नवीन आवेदन पर अनापत्ति प्रमाण पत्र दिये जाने संबंधी संस्तुति प्रदान करने हेतु अनुरोध किया। जिसके क्रम में निदेशक, भूगर्भ जल विभाग, उ०प्र० ने अपने पत्र संख्या-100/भू०ज०वि०/एक्ट(एन०ओ०सी०)-23, दिनांक-16.03.2023 (संलग्नक-11) द्वारा

आवेदन पर संस्तुति प्रदान की। जिसके अनुपालन में जिला परिषद की संस्तुति के क्रम में आवेदन पर अग्रिम कार्यवाही पोर्टल के माध्यम से सम्पादित की गई। जिससे फर्म को भी अवगत करा दिया गया। वर्तमान में फर्म द्वारा अनंतिम अनापत्ति प्रमाण पत्र हेतु निर्धारित भूजल निष्कर्षण शुल्क ऑन लाइन जमा करने की कार्यवाही की जानी लम्बित है। नियमानुसार भूजल निष्कर्षण शुल्क प्राप्ति के उपरान्त ही संस्था को अंतिम प्रमाण पत्र निर्गत किया जा सकेगा। यहाँ उल्लेखनीय है कि वर्तमान में फर्म द्वारा भूजल निष्कर्षण हेतु किये गये आवेदन के निस्तारण की कार्यवाही फर्म के स्तर पर लंबित है।

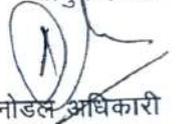
13— यह कि क्रम संख्या—13 पर अंकित फर्म (M/s Shree Bhageshwari Papers Pvt.Ltd. Unit-2) ने वेब—पोर्टल के माध्यम से दिनांक 13.07.2021 को फर्म द्वारा एक बोरवेल यथा MZFN0721RIN0036 भूजल निष्कर्षण अनापत्ति प्रमाण पत्र निर्गत किये जाने हेतु आवेदित किया गया (संलग्नक—12)। फर्म के आवेदन को जिलाधिकारी की अध्यक्षता में गठित जिला भूगर्भ जल प्रबन्धन परिषद्, के सम्मुख प्रस्तुत किया गया जिस पर समिति द्वारा निदेशक, भूगर्भ जल विभाग, उ०प्र०, लखनऊ को संस्तुति दिये जाने हेतु प्रेषित किया गया। निदेशक, भूगर्भ जल विभाग, उ०प्र० के पत्र संख्या—88/भू०ज०वि०/एक्ट(एन०ओ०सी०)—22, दिनांक—09.08.2021 (संलग्नक—13) द्वारा की गई संस्तुति के उपरान्त अग्रिम कार्यवाही के रूप में अनंतिम प्रमाण पत्र निर्गत करने की कार्यवाही वेब पोर्टल के माध्यम से सम्पादित की गई। किन्तु फर्म द्वारा निर्गत अनंतिम अनापत्ति प्रमाण के सापेक्ष निर्धारित भूजल निष्कर्षण शुल्क का भुगतान नहीं किया। सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद के द्वारा दिये गये निर्देशों के क्रम में पूर्व आवेदनों को निरस्त कर दिया गया। तत्पश्चात फर्म ने अपने वार्षिक भूजल निष्कर्षण को न्यूनतम करते हुए पुनः आवेदन (MZFN0223RIN0129) (संलग्नक—14) आवेदित किया। जिस पर जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्, मु०नगर ने अपने पत्र संख्या 545/भू०ज०वि०/जि०मु०नगर/अधि०19/2022—23, दिनांक—08.02.2023(संलग्नक—15) के द्वारा निदेशक, भूगर्भ जल विभाग, उ०प्र० लखनऊ को फर्म के पूर्व आवेदन को निरस्त मानते हुए नवीन आवेदन पर अनापत्ति प्रमाण पत्र दिये जाने संबंधी संस्तुति प्रदान करने हेतु अनुरोध किया। जिसके क्रम में निदेशक, भूगर्भ जल विभाग, उ०प्र० ने अपने पत्र संख्या—100/भू०ज०वि०/ एक्ट(एन०ओ०सी०)—23, दिनांक—16.03.2023 (संलग्नक—16) द्वारा आवेदन पर संस्तुति प्रदान की। जिसके अनुपालन में जिला परिषद की संस्तुति के क्रम में आवेदन पर अग्रिम कार्यवाही पोर्टल के माध्यम से सम्पादित की गई। जिससे फर्म को भी अवगत करा दिया गया। वर्तमान में फर्म द्वारा अनंतिम अनापत्ति प्रमाण पत्र हेतु निर्धारित भूजल निष्कर्षण शुल्क ऑन लाइन जमा करने की कार्यवाही की जानी लम्बित है। नियमानुसार भूजल निष्कर्षण शुल्क प्राप्ति के उपरान्त ही संस्था को अंतिम प्रमाण पत्र निर्गत किया जा सकेगा। यहाँ उल्लेखनीय है कि वर्तमान में फर्म द्वारा भूजल निष्कर्षण हेतु किये गये आवेदन के निस्तारण की कार्यवाही फर्म के स्तर पर लंबित है।

13—यह कि क्रम सं० 14 पर अंकित फर्म (M/s Galaxy papers Pvt. Ltd) ने वेब—पोर्टल के माध्यम से दिनांक 04.02.2022 को फर्म के दो बोरवेल यथा आवेदन संख्या. MZFN0322NIN0115, MZFN0122RIN0085 भूजल निष्कर्षण अनापत्ति प्रमाण पत्र निर्गत किये जाने हेतु आवेदित किया गया (संलग्नक—17)। फर्म के आवेदनों को जिलाधिकारी की अध्यक्षता में गठित जिला भूगर्भ जल प्रबन्धन परिषद्, के सम्मुख प्रस्तुत किया गया जिस पर समिति द्वारा दिनांक 29.03.2022 को

आवेदन संख्या. MZFN0322NIN0115 हेतु स्वीकृति प्रदान की गई (संलग्नक-18) तथा आवेदन संख्या MZFN0122RIN0085 को निदेशक, भूगर्भ जल विभाग, उ०प्र०, लखनऊ को संस्तुति दिये जाने हेतु प्रेषित किया गया। निदेशक, भूगर्भ जल विभाग, उ०प्र० के पत्र संख्या-15/भू०ज०वि०/एक्ट(एन०ओ०सी०)-22, दिनांक-10.05.2022 (संलग्नक-19) द्वारा की गई संस्तुति के उपरान्त अग्रिम कार्यवाही के रूप में अनंतिम प्रमाण पत्र निर्गत करने की कार्यवाही वेब पोर्टल के माध्यम से सम्पादित की गई। तत्कम में फर्म द्वारा दोनों बोरवेल के सापेक्ष भूजल निष्कर्षण शुल्क जमा करने के उपरान्त अनापत्ति प्रमाण पत्र निर्गत किया गया। जिनकी वैधता कर्मशः दिनांक 31.03.2022 से 30.03.2027 (संलग्नक-20) तथा दिनांक-26.05.2022 से 18.07.2025 तक है। (संलग्नक-21)

14- यह कि उक्त समस्त तथ्यों एवं परिस्थितियों से स्पष्ट है कि भूगर्भ जल विभाग उ०प्र० द्वारा मा० एन०जी०टी० के आदेशों का अनुपालन सुनिश्चित किया गया है। अतः ओ०ए० संख्या 477/2022 **Liyakat Ali & Ors Vs State of Uttar pradesh** में पारित आदेश दिनांक 04.01.2023 में विभागीय मंतव्य को अपने आदेश में सम्मिलित करते हुए आगामी सुनवाई में समाविष्ट करने का कष्ट करें।

अनुमोदनार्थ



नोडल अधिकारी

वेब-पोर्टल, जनपद मुजफ्फरनगर।

अनुमोदित



निदेशक
भूगर्भ जल विभाग, उपाध्याय)
उ०प्र०, लखनऊ निदेशक
भूगर्भ जल विभाग, उ०प्र०,
नवाँ तल, इन्दिरा भवन, लखनऊ

कार्यालय निदेशक,
भूगर्भ जल विभाग, उ0प्र0,
नवौं तल, इन्दिरा भवन, अशोक मार्ग,
लखनऊ।

संख्या- 1297/भू0ज0वि0/एस-26(एन0जी0टी0) दिनांक/लखनऊ/अक्टूबर 19 2022
विषय- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs
State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन के सम्बन्ध में।
नोडल अधिकारी, जिला भूगर्भ जल प्रबन्धन परिषद्, मुजफ्फरनगर।

उपरोक्त विषयक अपने पत्र संख्या-323/भू0ज0वि0खसहा0/मा0रा0हरि0अधि0(NGT), दिनांक 13.10.2022 का सन्दर्भ ग्रहण करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन में विभागीय मंतव्य/पैरावाइस नरेटिव/शपथ पत्र विभाग की ओर से किये जाने हेतु दिशा निर्देश चाहा गया है।

उल्लेखनीय है कि प्रदेश में प्रख्यापित भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 के अन्तर्गत वेब पोर्टल के माध्यम से प्राप्त आवेदनों (यथा कूपों के पंजीकरण/अनापत्ति प्रमाण-पत्र निर्गत/नवीनीकरण आदि) का निस्तारण एवं भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 में निहित प्राविधानों का अनुश्रवण/क्रियान्वयन हेतु जनपद स्तर पर जिलाधिकारी की अध्यक्षता में "जिला भूगर्भ जल प्रबन्धन परिषद्" का गठन किया गया है। जनपद स्तर पर भूजल निष्कर्षण हेतु प्राप्त होने वाले समस्त प्रकार के आवेदनों/प्रत्यावेदनों, शिकायतों आदि का निस्तारण टास्क फोर्स कमेटी द्वारा दी गयी जाँच आख्या के आधार पर जनपदीय परिषद् के माध्यम से किया जाता है।

उपरोक्त के क्रम में यह भी अवगत कराना है कि विषयांकित वाद में दिनांक 21.07.2022 को आदेश पारित करते हुए दिनांक 21-10-2022 की तिथि सुनवाई हेतु नियत की गयी है तथा मा0 राष्ट्रीय हरित अधिकरण द्वारा जिलाधिकारी, मुजफ्फरनगर की व्यक्तिगत रूप से उपस्थिति अथवा वीडियो कान्फ्रेंसिंग के माध्यम से विषयांकित वाद में नियत किये जाने हेतु निर्देश दिये गये हैं।

उपरोक्त समस्त तथ्यों एवं परिस्थितियों के दृष्टिगत आपको निर्देशित किया जाता है कि मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के प्रस्तर-8 के अनुपालन करते हुए जिलाधिकारी, मुजफ्फरनगर से समन्वय स्थापित कर विस्तृत आख्या समिति के समक्ष प्रस्तुत करना सुनिश्चित करें, तथा कृत कार्यवाही से इस कार्यालय को भी अवगत करायें।


(वी०के० उपाध्याय)
निदेशक।

संख्या- /भू0ज0वि0,तादिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

- 1- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली।
- 2- जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्, जनपद-मुजफ्फरनगर।

(वी०के० उपाध्याय)
निदेशक।

कार्यालय निदेशक,
भूगर्भ जल विभाग, उ0प्र0,
नवाँ तल, इन्दिरा भवन, अशोक मार्ग,
लखनऊ।

संख्या- /भू0ज0वि0/एस-26(एन0जी0टी0) दिनांक/लखनऊ/अक्टूबर 19 2022
विषय- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs
State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन के सम्बन्ध में।
नोडल अधिकारी, जिला भूगर्भ जल प्रबन्धन परिषद्, मुजफ्फरनगर।

उपरोक्त विषयक अपने पत्र संख्या-323/भू0ज0वि0खसहा0/मा0रा0हरि0अधि0(NGT), दिनांक 13.10.2022 का सन्दर्भ ग्रहण करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन में विभागीय मंतव्य/पैरावाईस नरेटिव/शपथ पत्र विभाग की ओर से किये जाने हेतु दिशा निर्देश चाहा गया है।

उल्लेखनीय है कि प्रदेश में प्रख्यापित भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 के अन्तर्गत वेब पोर्टल के माध्यम से प्राप्त आवेदनों (यथा कूपों के पंजीकरण/अनापत्ति प्रमाण-पत्र निर्गत/नवीनीकरण आदि) का निस्तारण एवं भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 में निहित प्राविधानों का अनुश्रवण/क्रियान्वयन हेतु जनपद स्तर पर जिलाधिकारी की अध्यक्षता में "जिला भूगर्भ जल प्रबन्धन परिषद्" का गठन किया गया है। जनपद स्तर पर भूजल निष्कर्षण हेतु प्राप्त होने वाले समस्त प्रकार के आवेदनों/प्रत्यावेदनों, शिकायतों आदि का निस्तारण टास्क फोर्स कमेटी द्वारा दी गयी जाँच आख्या के आधार पर जनपदीय परिषद के माध्यम से किया जाता है।

उपरोक्त के क्रम में यह भी अवगत कराना है कि विषयांकित वाद में दिनांक 21.07.2022 को आदेश पारित करते हुए दिनांक 21-10-2022 की तिथि सुनवाई हेतु नियत की गयी है तथा मा0 राष्ट्रीय हरित अधिकरण द्वारा जिलाधिकारी, मुजफ्फरनगर की व्यक्तिगत रूप से उपस्थिति अथवा वीडियो कान्फ्रेंसिंग के माध्यम से विषयांकित वाद में नियत किये जाने हेतु निर्देश दिये गये हैं।

उपरोक्त समस्त तथ्यों एवं परिस्थितियों के दृष्टिगत आपको निर्देशित किया जाता है कि मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के प्रस्तर-8 के अनुपालन करते हुए जिलाधिकारी, मुजफ्फरनगर से समन्वय स्थापित कर विस्तृत आख्या समिति के समक्ष प्रस्तुत करना सुनिश्चित करें, तथा कृत कार्यवाही से इस कार्यालय को भी अवगत करायें।

(वी०के० उपाध्याय)
निदेशक।

संख्या- 1297/भू0ज0वि0, दिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

- 1- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली।
- 2- जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्, जनपद-मुजफ्फरनगर।

(वी०के० उपाध्याय)
निदेशक।

प्रेषक,

नोडल अधिकारी वेबपोर्टल मुजफ्फरनगर/
हाईड्रोलॉजिस्ट, भूगर्भ जल विभाग, खण्ड-सहारनपुर।

सेवामें,

मा0 राष्ट्रीय हरित अधिकरण (एनजीटी),
नई दिल्ली में योजित O.A.No.277/2022
Liyakat Ali & Ors Vs State of Uttar Pradesh.

पत्रांक: 334 / भू0ज0वि0खसहा0 / मा0रा0हरि0अधि0(NGT) / दिनांक 20, अक्टूबर, 2022

विषय: मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A.No.277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक-21.07.2022 के अनुपालन के संबंध में

महोदय,

कृपया उपरोक्त विषयक प्रकरण में मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित याचिका के संबंध में निदेशक, भूगर्भ जल विभाग, उ0प्र0 लखनऊ के पत्रांक-1297/भू0ज0वि0/एस-26(एन0जी0टी0) दिनांक-19-10-2022 के अनुपालन में संबंधित संस्थाओं 1- मै0 श्री भागेश्वरी पेपर प्रा0लिमि0(यूनिट-1), 2- मै0 श्री भागेश्वरी पेपर प्रा0लिमि0(यूनिट-2), 3- मै0 गैलेक्सी पेपर प्रा0लिमि0 एवं 4- मै0 गर्ग डूप्लेक्स पेपर प्रा0लिमि0 के संबंध में वॉछित सूचना निम्नवत् है।

उपरोक्त बिन्दु-1 व बिन्दु 2, संस्थाओं के द्वारा अनंतिम अनापत्ति प्रमाण-पत्र के सापेक्ष निर्धारित भूगर्भ जल निष्कर्षण शुल्क का भुगतान नहीं किया गया है, जिस कारण इन संस्थाओं को वैध अनापत्ति प्रमाण-पत्र निर्गत नहीं किया जा सका है। उक्त के अतिरिक्त यह भी अवगत कराना है कि फर्म द्वारा निदेशक, भूगर्भ जल विभाग/सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन एवं विनियामक प्राधिकरण, उ0प्र0 लखनऊ को पत्र सं0 शून्य दिनांक 18-08-2022 को संस्था द्वारा उद्योग के भूजल निष्कर्षण में परिवर्तन हेतु अनुरोध पत्र प्रेषित किया गया है। इस क्रम में उल्लेखनीय है कि उद्योग के भूजल निष्कर्षण में परिवर्तन हेतु पत्रावली अनुमोदन हेतु मा0 उ0प्र0 शासन के समक्ष गतिमान है। भूजल निष्कर्षण में परिवर्तन के अनुमोदन के पश्चात् वेबपोर्टल के माध्यम से प्रश्नगत परिवर्तन की कार्यवाही सम्पादित कर दी जायेगी। इसके पश्चात् संस्था द्वारा अनंतिम अनापत्ति प्रमाण-पत्र के सापेक्ष निर्धारित भूगर्भ जल निष्कर्षण शुल्क का भुगतान सुनिश्चित करने के पश्चात् ही संस्था को वैध अनापत्ति प्रमाण पत्र निर्गत किया जा सकेगा।

बिन्दु-3 व बिन्दु 4 के सापेक्ष संस्थाओं को अनापत्ति प्रमाण पत्र निर्गत किया जा चुका है।

संलग्नक:-उपरोक्तानुसार।

भवदीय,

नोडल अधिकारी, वेबपोर्टल, मुजफ्फरनगर/
हाईड्रोलॉजिस्ट, भूगर्भ जल विभाग,
खण्ड-सहारनपुर।

पत्रांक: / भू0ज0वि0खसहा0 / मा0रा0हरि0अधि0(NGT) / तददिनांक

प्रतिलिपि: निम्नलिखित को सादर सूचनार्थ प्रेषित-

- 1- सदस्य सचिव/निदेशक (भूगर्भ जल विभाग), राज्य भूगर्भ जल प्रबन्धन एवं विनियामक प्राधिकरण, उ0प्र0 लखनऊ।
- 2- जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्, मुजफ्फरनगर।
- 3- मुख्य विकास अधिकारी/सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद्, मुजफ्फरनगर।
- 4- अधिशासी अभियन्ता, भूगर्भ जल विभाग, खण्ड-सहारनपुर।

नोडल अधिकारी, वेबपोर्टल मुजफ्फरनगर/
हाईड्रोलॉजिस्ट, भूगर्भ जल विभाग,
खण्ड-सहारनपुर।

कोर्ट केस/एन0जी0टी0/महत्व
 ई-मेल के माध्यम

कार्यालय निदेशक,
 भूगर्भ जल विभाग, उ0प्र0,
 नवाँ तल, इन्दिरा भवन, अशोक मार्ग,
 लखनऊ।

संख्या- 1297/भू0ज0वि0/एस-26(एन0जी0टी0) दिनांक/लखनऊ/अक्टूबर 19 2022
 विषय- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन के सम्बन्ध में।
 नोडल अधिकारी, जिला भूगर्भ जल प्रबन्धन परिषद्, मुजफ्फरनगर।

उपरोक्त विषयक अपने पत्र संख्या-323/भू0ज0वि0खसहा0/मा0रा0हरि0अधि0(NGT), दिनांक 13.10.2022 का सन्दर्भ ग्रहण करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन में विभागीय मंतव्य/पैरावाइस नरेटिव/शपथ पत्र विभाग की ओर से किये जाने हेतु दिशा निर्देश चाहा गया है।
 उल्लेखनीय है कि प्रदेश में प्रख्यापित भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 के अन्तर्गत वेब पोर्टल के माध्यम से प्राप्त आवेदनों (यथा कूपों के पंजीकरण/अनापत्ति प्रमाण-पत्र निर्गत/नवीनीकरण आदि) का निस्तारण एवं भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 में निहित प्राविधानों का अनुश्रवण/क्रियान्वयन हेतु जनपद स्तर पर जिलाधिकारी की अध्यक्षता में "जिला भूगर्भ जल प्रबन्धन परिषद्" का गठन किया गया है। जनपद स्तर पर भूजल निष्कर्षण हेतु प्राप्त होने वाले समस्त प्रकार के आवेदनों/प्रत्यावेदनों, शिकायतों आदि का निस्तारण टास्क फोर्स कमेटी द्वारा दी गयी जाँच आख्या के आधार पर जनपदीय परिषद् के माध्यम से किया जाता है।

उपरोक्त के क्रम में यह भी अवगत कराना है कि विषयांकित वाद में दिनांक 21.07.2022 को आदेश पारित करते हुए दिनांक 21-10-2022 की तिथि सुनवाई हेतु नियत की गयी है तथा मा0 राष्ट्रीय हरित अधिकरण द्वारा जिलाधिकारी, मुजफ्फरनगर की व्यक्तिगत रूप से उपस्थिति अथवा वीडियो कान्फ्रेंसिंग के माध्यम से विषयांकित वाद में नियत किये जाने हेतु निर्देश दिये गये हैं।

उपरोक्त समस्त तथ्यों एवं परिस्थितियों के दृष्टिगत आपको निर्देशित किया जाता है कि मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के प्रस्तर-8 के अनुपालन करते हुए जिलाधिकारी, मुजफ्फरनगर से समन्वय स्थापित कर विस्तृत आख्या समिति के समक्ष प्रस्तुत करना सुनिश्चित करें, तथा कृत कार्यवाही से इस कार्यालय को भी अवगत करायें।


 (वी०के० उपाध्याय)
 निदेशक।

संख्या- /भू0ज0वि0,तादिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

- 1- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली।
- 2- जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्, जनपद-मुजफ्फरनगर।

(वी०के० उपाध्याय)
 निदेशक।

कार्यालय निदेशक,
 भूगर्भ जल विभाग, उ0प्र0,
 नवाँ तल, इन्दिरा भवन, अशोक मार्ग,
 लखनऊ।

संख्या- 2082 / भू0ज0वि0 / एस-26(एन0जी0टी0) दिनांक / लखनऊ / अक्टूबर 2022
 विषय- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 04.01.2023 के अनुपालन के सम्बन्ध में।
 नोडल अधिकारी, जिला भूगर्भ जल प्रबन्धन परिषद्, मुजफ्फरनगर।

उपरोक्त विषयक इस कार्यालय के पत्र संख्या-1258/भू0ज0वि0/एस-26(NGT), दिनांक 11.10.2022 एवं पत्र संख्या-1297/भू0ज0वि0/एस-26(NGT), दिनांक 19.10.2022 का सन्दर्भ ग्रहण करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन में विभागीय मंतव्य/पैरावाईस नैरेटिव/शपथ पत्र विभाग की ओर से समिति के समक्ष प्रस्तुत किये जाने के निर्देश दिये गये थे।

उपरोक्त के क्रम में विषयांकित वाद मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली के समक्ष दिनांक 04.01.2023 को सुनवाई हेतु सूचिबद्ध था, जिसमें सुनवाई उपरान्त आदेश पारित किये गये हैं, जिसका प्रभावी अंश निम्नवत् है-

".....2. In compliance of order dated 21.10.2022 report has been filed by UPPCB vide email dated 02.01.2023 and reply has been filed by the Chief Engineer (Ganga), Irrigation and Water Resources Department, Uttar Pradesh vide email dated 03.01.2023. However, additional replies by the concerned 14 industries and reply by the Uttar Pradesh Ground Water Department have not been filed.

3. Mr. Ankur Khandelwal proxy counsel for Mr. Uttkarsh Sharma, Advocate for the concerned 14 industries seeks adjournment. Written request for adjournment was also made on his behalf on the ground of personal difficulty.

4. Request for adjournment is allowed.

5. Additional reply by the concerned 14 industries and the Uttar Pradesh Ground Water Department be filed within 15 days by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

6. List for further consideration on 31.01.2023....."

उक्त से यह पूर्णतयः स्पष्ट है कि आप द्वारा विभाग की ओर से विभागीय मंतव्य/पैरावाईस नैरेटिव/शपथ पत्र समिति के समक्ष विगत सुनवाई दिनांक 21.10.2022 व 04.01.2023 को प्रस्तुत नहीं किया है, जोकि शासकीय कार्यों में अत्यन्त लापरवाही का द्योतक है।

अतएव आप द्वारा उक्त की गयी लापरवाही के सम्बन्ध में अपना स्पष्टीकरण 03 कार्य दिवस में इस कार्यालय को प्रेषित करना सुनिश्चित करे, साथ ही मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.10.2022 एवं 04.01.2023 में पारित आदेशों के अनुपालन में विभाग की ओर से प्रस्तुत किया जाने वाला विभागीय मंतव्य/पैरावाईस नैरेटिव/शपथ पत्र तैयार कर अद्योहस्ताक्षरी के अनुमोदनोपरान्त मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली के सम्मुख ई-मेल आई0डी0 judicial-ngt@gov.in पर ससमय दखिल किया जाना सुनिश्चित करें, अन्यथा की दशा में किसी भी की गयी कार्यवाही के लिए आप स्वयं उत्तरदायी होंगे।

(वी०के० उपाध्याय)
 निदेशक।

संख्या- / भू0ज0वि0, तादिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

- 1- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली।
- 2- जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्, जनपद-मुजफ्फरनगर।
- 3- अधिशासी अभियन्ता, भूगर्भ जल विभाग, खण्ड-सहारनपुर।

(वी०के० उपाध्याय)
 निदेशक।

कार्यालय निदेशक,
 भूगर्भ जल विभाग, उ0प्र0,
 नवाँ तल, इन्दिरा भवन, अशोक मार्ग,
 लखनऊ।

16/03/
 2022

संख्या- /भू0ज0वि0/एस-26(एन0जी0टी0) दिनांक/लखनऊ/अक्टूबर 2022
 विषय- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 04.01.2023 के अनुपालन के सम्बन्ध में।

नोडल अधिकारी, जिला भूगर्भ जल प्रबन्धन परिषद्, मुजफ्फरनगर।

उपरोक्त विषयक इस कार्यालय के पत्र संख्या-1258/भू0ज0वि0/एस-26(NGT), दिनांक 11.10.2022 एवं पत्र संख्या-1297/भू0ज0वि0/एस-26(NGT), दिनांक 19.10.2022 का सन्दर्भ ग्रहण करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन में विभागीय मंतव्य/पैरावाईस नैरेटिव/शपथ पत्र विभाग की ओर से समिति के समक्ष प्रस्तुत किये जाने के निर्देश दिये गये थे।

उपरोक्त के क्रम में विषयांकित वाद मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली के समक्ष दिनांक 04.01.2023 को सुनवाई हेतु सूचिबद्ध था, जिसमें सुनवाई उपरान्त आदेश पारित किये गये हैं, जिसका प्रभावी अंश निम्नवत् है-

".....2. In compliance of order dated 21.10.2022 report has been filed by UPPCB vide email dated 02.01.2023 and reply has been filed by the Chief Engineer (Ganga), Irrigation and Water Resources Department, Uttar Pradesh vide email dated 03.01.2023. However, additional replies by the concerned 14 industries and reply by the Uttar Pradesh Ground Water Department have not been filed.

3. Mr. Ankur Khandelwal proxy counsel for Mr. Uttkarsh Sharma, Advocate for the concerned 14 industries seeks adjournment. Written request for adjournment was also made on his behalf on the ground of personal difficulty.

4. Request for adjournment is allowed.

5. Additional reply by the concerned 14 industries and the Uttar Pradesh Ground Water Department be filed within 15 days by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

6. List for further consideration on 31.01.2023....."

उक्त से यह पूर्णतयः स्पष्ट है कि आप द्वारा विभाग की ओर से विभागीय मंतव्य/पैरावाईस नैरेटिव/शपथ पत्र समिति के समक्ष विगत सुनवाई दिनांक 21.10.2022 व 04.01.2023 को प्रस्तुत नहीं किया है, जोकि शासकीय कार्यों में अत्यन्त लापरवाही का द्योतक है।

अतएव आप द्वारा उक्त की गयी लापरवाही के सम्बन्ध में अपना स्पष्टीकरण 03 कार्य दिवस में इस कार्यालय को प्रेषित करना सुनिश्चित करें, साथ ही मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 277/2022 Liyakat Ali & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.10.2022 एवं 04.01.2023 में पारित आदेशों के अनुपालन में विभाग की ओर से प्रस्तुत किया जाने वाला विभागीय मंतव्य/पैरावाईस नैरेटिव/शपथ पत्र तैयार कर अद्योहस्ताक्षरी के अनुमोदनोपरान्त मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली के सम्मुख ई-मेल आई0डी0 judicial-ngt@gov.in पर ससमय दखिल किया जाना सुनिश्चित करें, अन्यथा की दशा में किसी भी की गयी कार्यवाही के लिए आप स्वयं उत्तरदायी होंगे।

(वी०के० उपाध्याय)
 निदेशक।

2082
 संख्या- /भू0ज0वि0,तादिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

- 1- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली।
- 2- जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्, जनपद-मुजफ्फरनगर।
- 3- अधिशासी अभियन्ता, भूगर्भ जल विभाग, खण्ड-सहारनपुर।

(वी०के० उपाध्याय)
 निदेशक।



Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL IN NON-NOTIFIED AREA

विद्यमान कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	MZFN0721NIN0037
Name of the Applicant आवेदक का नाम	RAJESH JAIN		
Mobile No. मोबाइल नंबर	8941095993	Email ID. ईमेल आईडी	gargduplexmzn@gmail.com
Date of Birth जन्मतिथि	17/04/1967	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	4944-8354-7126	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	
House No./Flat No./Building No. मकान सं0/फ्लैट सं0/भवन सं0	12A, TRILOKI COLONY, DDA PARK, KOTLA MUBARAKPUR, LODHI ROAD, CENTRAL DELHI,		
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	CENTRAL DELHI	State राज्य	Uttar Pradesh
District जनपद	CENTRAL DELHI	Pin Code पिन कोड	110003
Designation पद	DIRECTOR	Company Name कंपनी का नाम	GARG DUPLEX AND PAPER MILLS PVT. LTD
Company Address कंपनी का पता	8.5 KM BHOPA ROAD , MUZAFFARNAGAR	Authorization Letter प्राधिकार पत्र	

Details of Existing Well
विद्यमान कूप का विवरण

District जनपद	Muzaffar Nagar	Block ब्लॉक	Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	N/A	Municipality/Municipal Corporation नगर पालिक/नगर निगम	N/A
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	N/A	Land Details भूमि का विवरण	

Particulars of The Existing Well
विद्यमान कूप का ब्यौरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	01/10/1989	Type of the Well कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In Meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	30.00
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	100.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	Iron

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	Iron	Number of Strainer(s) स्ट्रेनर की संख्या	1
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S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	34.00	40.00	6.00	150.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	40.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well?	No
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Give Particulars Regarding Water Quality of the Well
कूप की जलीय गुणवत्ता का विवरण दें

N/A

Details of Existing Pumping Device
विद्यमान पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	40.00
Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	40.00	Horse Power (H.P.) हॉर्स पावर (एच.पी.)	12.50
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	01/10/1989

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	6600.00
Daily Running Hours दैनिक उपयोग (घंटे में)	20.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Recharge Required रिचार्ज आवश्यक है	264000.00	Total Ground water Extraction कुल भूजल निकासी	264000
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	EFFLUENT TREATMENT PLANT	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes

Upload NOC
अनापत्ति प्रमाणपत्र अपलोड करें



Whether Rain Water Harvesting Structure has
been Constructed within the Premises?
क्या परिसर में वर्षा जल संचयन संरचना का निर्माण
किया गया है?

No

Any Other Information Which You Would Like
to Furnish
कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:

N/A

Affidavit on non judicial stamp paper of Rs. 10 for installation of appropriate rain water harvesting structure/ measure within a period of one year from
Issuing of NOC Date

एनओसी तिथि जारी करने से एक वर्ष की अवधि के भीतर उचित वर्षा जल संचयन संरचना / माप की स्थापना के लिए रु 10- के गैर न्यायिक स्टाम्प पेपर



Affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water
requirement is up to 10 m3/day



Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in
cases where requirement of ground water is more than 10m3/day



Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved
laboratories



Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs



Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall
have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-
economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.



Does industry come under MSME ?
क्या उद्योग MSME के अंतर्गत आता है ?

No

Uploaded Affidavit
शपथ पत्र अपलोड किया



Application Date
आवेदन तिथि

13/07/2021

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or
thereafter, my application/registration is liable to be rejected/cancelled .
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं । मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/सहमत



Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL IN NON-NOTIFIED AREA

विद्यमान कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	MZFN0721NIN0038
Name of the Applicant आवेदक का नाम	RAJESH JAIN		
Mobile No. मोबाइल नंबर	8941095993	Email ID. ईमेल आईडी	gargduplexmzn@gmail.com
Date of Birth जन्मतिथि	17/04/1967	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	4944-8354-7126	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	12A, TRILOKI COLONY, DDA PARK, KOTLA MUBARAKPUR, LODHI ROAD, CENTRAL DELHI,		
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	CENTRAL DELHI	State राज्य	Uttar Pradesh
District जनपद	CENTRAL DELHI	Pin Code पिन कोड	110003
Designation पद	DIRECTOR	Company Name कंपनी का नाम	GARG DUPLEX AND PAPER MILLS PVT LTD
Company Address कंपनी का पता	8.5 KM STONE BHOPA ROAD MUZAFFARNAGAR	Authorization Letter प्राधिकार पत्र	

Details of Existing Well
विद्यमान कूप का विवरण

District जनपद	Muzaffar Nagar	Block ब्लॉक	KUKDA SADAR
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	N/A	Municipality/Municipal Corporation नगर पालिक/नगर निगम	No
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	N/A	Land Details भूमि का विवरण	

Particulars of The Existing Well
विद्यमान कूप का ब्यौरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	01/10/1989	Type of the Well कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In Meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	30.00
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	100.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	Iron

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1
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S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	34.00	40.00	6.00	150.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	40.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well?	No
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Give Particulars Regarding Water Quality of the Well
कूप की जलीय गुणवत्ता का विवरण दें

N/A

Details of Existing Pumping Device
विद्यमान पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	40.00
Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	40.00	Horse Power (H.P.) हॉर्स पावर (एच.पी.)	12.50
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	01/10/1989

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	6600.00
Daily Running Hours दैनिक उपयोग (घंटे में)	20.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Recharge Required रिचार्ज आवश्यक है	0.00	Total Ground water Extraction कुल भूजल निकासी	264000
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	EFFLUENT TREATMENT PLANT	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes

Upload NOC
अनापत्ति प्रमाणपत्र अपलोड करें



Whether Rain Water Harvesting Structure has
been Constructed within the Premises?
क्या परिसर में वर्षा जल संचयन संरचना का निर्माण
किया गया है?

Yes

Any Other Information Which You Would Like
to Furnish
कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:

N/A

Affidavit on non judicial stamp paper of Rs. 10 for installation of appropriate rain water harvesting structure/ measure within a period of one year from
Issuing of NOC Date

एनओसी तिथि जारी करने से एक वर्ष की अवधि के भीतर उचित वर्षा जल संचयन संरचना / माप की स्थापना के लिए रु 10- के गैर न्यायिक स्टाम्प पेपर

Affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water
requirement is up to 10 m3/day



Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in
cases where requirement of ground water is more than 10m3/day



Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved
laboratories



Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs



Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall
have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-
economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.



Capacity of Structure, Constructed for Rain Water Harvesting (M³)
वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी^३)

417241.00

Does industry come under MSME?
क्या उद्योग MSME के अंतर्गत आता है ?

Yes

MSME Certificate No.
एमएसएमई प्रमाणपत्र संख्या

U21011UP1985PTC007472

MSME Certificate Issuance Date
एमएसएमई प्रमाणपत्र के निर्गमन की तिथि

31/03/2018

MSME Certificate Validity
एमएसएमई प्रमाणपत्र की वैधता

30/03/2025

Uploaded MSME Certificate
अपलोड किया गया एमएसएमई प्रमाणपत्र



Type of MSME
एमएसएमई का प्रकार

Medium

Uploaded Affidavit
शपथ पत्र अपलोड किया



Application Date
आवेदन तिथि

13/07/2021

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or
thereafter, my application/registration is liable to be rejected/cancelled .
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं । मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/सहमत



Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL IN NON-NOTIFIED AREA

विद्यमान कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	MZFN0721NIN0039
Name of the Applicant आवेदक का नाम	RAJESH JAIN		
Mobile No. मोबाइल नंबर	8941095993	Email ID. ईमेल आईडी	gargduplexmzn@gmail.com
Date of Birth जन्मतिथि	17/04/1967	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	4944-8354-7126	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	12A, TRILOKI COLONY, DDA PARK, KOTLA MUBARAKPUR, LODHI ROAD, CENTRAL DELHI,		
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	CENTRAL DELHI	State राज्य	Uttar Pradesh
District जनपद	CENTRAL DELHI	Pin Code पिन कोड	110003
Designation पद	DIRECTOR	Company Name कंपनी का नाम	GARG DUPLEX AND PAPER MILLS PVT LTD
Company Address कंपनी का पता	8.5 KM STONE BHOPA ROAD MUZAFFARNAGAR	Authorization Letter प्राधिकार पत्र	

Details of Existing Well
विद्यमान कूप का विवरण

District जनपद	Muzaffar Nagar	Block ब्लॉक	KUKDA SADAR
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	N/A	Municipality/Municipal Corporation नगर पालिक/नगर निगम	No
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	N/A	Land Details भूमि का विवरण	

Particulars of The Existing Well
विद्यमान कूप का ब्यौरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	01/10/1989	Type of the Well कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In Meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	30.00
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	100.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	Iron

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1
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S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	34.00	40.00	6.00	150.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	40.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well?	No
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Give Particulars Regarding Water Quality of the Well
कूप की जलीय गुणवत्ता का विवरण दें

N/A

Details of Existing Pumping Device
विद्यमान पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	40.00
Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	40.00	Horse Power (H.P.) हॉर्स पावर (एच.पी.)	12.50
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	01/10/1989

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	3300.00
Daily Running Hours दैनिक उपयोग (घंटे में)	10.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Recharge Required रिचार्ज आवश्यक है	0.00	Total Ground water Extraction कुल भूजल निकासी	132000
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	EFFLUENT TREATMENT PLANT	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes

Upload NOC

अनापत्ति प्रमाणपत्र अपलोड करें



Whether Rain Water Harvesting Structure has
been Constructed within the Premises?
क्या परिसर में वर्षा जल संचयन संरचना का निर्माण
किया गया है?

Yes

Any Other Information Which You Would Like
to Furnish
कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:

N/A

Affidavit on non judicial stamp paper of Rs. 10 for installation of appropriate rain water harvesting structure/ measure within a period of one year from
Issuing of NOC Date

एनओसी तिथि जारी करने से एक वर्ष की अवधि के भीतर उचित वर्षा जल संचयन संरचना / माप की स्थापना के लिए रु 10- के गैर न्यायिक स्टाम्प पेपर

Affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water
requirement is up to 10 m3/day



Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in
cases where requirement of ground water is more than 10m3/day



Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved
laboratories



Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs



Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall
have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-
economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.



Capacity of Structure, Constructed for Rain Water Harvesting (M³)
वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी^३)

417241.00

Does industry come under MSME?
क्या उद्योग MSME के अंतर्गत आता है ?

Yes

MSME Certificate No.
एमएसएमई प्रमाणपत्र संख्या

U21011UP1985PTC007472

MSME Certificate Issuance Date
एमएसएमई प्रमाणपत्र के निर्गमन की तिथि

31/03/2008

MSME Certificate Validity
एमएसएमई प्रमाणपत्र की वैधता

31/03/2025

Uploaded MSME Certificate
अपलोड किया गया एमएसएमई प्रमाणपत्र



Type of MSME
एमएसएमई का प्रकार

Medium

Uploaded Affidavit
शपथ पत्र अपलोड किया



Application Date
आवेदन तिथि

13/07/2021

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or
thereafter, my application/registration is liable to be rejected/cancelled .
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं । मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रेशन अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/सहमत

21.

अतः क्र०स० ०४ से १३ के आवेदनों पर अग्रोत्तर कार्यवाही हेतु आपकी ओर से सदस्य सचिव राज्य भूगर्भ जल प्रबन्धन एवं नियामक प्राधिकरण उ०प्र० को पत्र लिखा गया है जो पत्रावली के दाहिनी ओर रक्षित है। कृपया उपरोक्तानुसार कार्यवाही किये जाने हेतु सहमति की दशा में हस्ताक्षर/अनुमोदन करना चाहे।



हाईड्रोलॉजिस्ट / नोडल अधिकारी
भूगर्भ जल विभाग, खण्ड-सहारनपुर।



जिला विकास अधिकारी
मुजफ्फरनगर।

2
26/7/21

मुख्य विकास अधिकारी/सदस्य, सचिव
मुजफ्फरनगर।



जिलाधिकारी
मुजफ्फरनगर।

उपरोक्त सभी आवेदनों पर पूर्व में Query लगायी गयी थी तदिनांक सभी आवेदकों ने अपने सभी दस्तावेज जैसे कि ID, UPPCB NOC, NABL Report, RWH PROPOSAL, RWH affidavit, Authority letter, Impact Assesment Report/Affidavit, local bodies Certificate, MSME Certificate आदि अपलोड कर दिए है। अतः क्रमांक संख्या 01 से लेकर 10 सभी 10 आवेदन स्वीकृत करने योग्य है।

स- अनापत्ति नवीनीकरण हेतु प्राप्त आवेदन-

क्र.स	फर्म का नाम	आवेदक का नाम	आवेदन संख्या	विकास खण्ड
1	2	3	4	5
1.	Bajaj Hindustan Sugar Limited Unit Budhana	Raj Singh Chaudhary	MZFN0521RIN0022	Budhana
2.	Bajaj Hindustan Sugar Limited Unit Budhana	Raj Singh Chaudhary	MZFN0521RIN0023	Budhana
3.	Bajaj Hindustan Sugar Limited Unit Budhana	Raj Singh Chaudhary	MZFN0521RIN0021	Budhana
4.	Tirupati Balaji	Naveen Agrawal	MZFN0621RIN0027	Muzaffarnagar
5.	Mahalaxmi Kraft	Ajay Garg	MZFN0621RIN0028	Muzaffarnagar
6.	Mahalaxmi Kraft	Ajay Garg	MZFN0621RIN0029	Muzaffarnagar
7.	Bindal Papers	MayankBindal	MZFN0721RIN0030	Muzaffarnagar
8.	Bindal Papers	MayankBindal	MZFN0721RIN0031	Muzaffarnagar
9.	Bindal Papers	MayankBindal	MZFN0721RIN0032	Muzaffarnagar
10.	Bindal Papers	MayankBindal	MZFN0721RIN0033	Muzaffarnagar
11.	Tikula Distillery	R.K. Jain	MZFN0721RIN0034	Jansath
12.	SHREE BHAGESHWARI PAPERS PVT LTD UNIT - 3	DIVESH BANSAL	MZFN0721RIN0035	Muzaffarnagar
13.	SHREE BHAGESHWARI PAPERS PVT LTD UNIT - 3	DIVESH BANSAL	MZFN0721RIN0036	Muzaffarnagar

उपरोक्त क्रमांक संख्या 01 से 13 तक के सभी आवेदनो पर पूर्व में Query लगायी गयी थी परन्तु क्र0सं0 01 से 03 के आवेदकों द्वारा आवश्यक दस्तावेज उपलब्ध नहीं कराये गये। अतः उपरोक्त क्र0सं0 01 से 03 तक के तीनों आवेदन अस्वीकृत करने योग्य है।

क्र0सं0 04 से 13 तक के सभी आवेदको ने Query के सापेक्ष सभी दस्तावेज जैसे कि ID, land details, UPPCB NOC, NABL Report, RWH PROPOSAL, RWH affidavit, Authority letter, Impact Assesment Report/Affidavit, local bodies Certificate, आदि अपलोड कर दिए है, जोकि सही हैं। आवेदकों की पूर्व में CGWA द्वारा जारी अनापत्ति प्रमाण-पत्र की अन्तिम तिथि समाप्त हो गयी है, उक्त 10 आवेदकों ने अवगत कराया है कि पूर्व में इनके द्वारा अनापत्ति प्रमाण-पत्र हेतु CGWA के समक्ष आवेदन कर दिया था, ऐसे प्रकरणों में सदस्य सचिव राज्य भूगर्भ जल प्रबन्धन एवं नियामक प्राधिकरण उ0प्र0, के पत्र सं0 22 दिनांक 03/02/2021 के द्वारा अवगत कराया गया है कि ऐसे प्रकरणों को नवीनीकरण की कार्यवाही हेतु प्रत्यावेदन मूल रूप से उनके कार्यालय में अग्रेतर कार्यवाही हेतु प्रेषित किया जायें।

मुख्य विकास अधिकारी/जिलाधिकारी, मुजफ्फरनगर(अध्यक्ष)

महोदय/महोदया,

उत्तर प्रदेश भूगर्भ जल प्रबन्धन और विनियमक अधिनियम 2019 के अन्तर्गत, मुजफ्फरनगर में भूगर्भ जल विभाग के पोर्टल पर भूगर्भ जल निष्कर्षण हेतु रजिस्ट्रेशन हेतु 03, अनापत्ति प्रमाण पत्र हेतु 10 एवं अनापत्ति नवीनीकरण हेतु 13 आवेदन प्राप्त हुये है, जिनका विवरण निम्न है-

अ- रजिस्ट्रेशन हेतु प्राप्त आवेदन-

क्र.स.	फर्म का नाम	आवेदक का नाम	आवेदन संख्या	विकास खण्ड
1	2	3	4	5
1-	Bajaj Hindustan Sugar Limited Unit Budhana	Raj Singh Chaudhary	MZFN0221RIN0015	Budhana
2-	Bajaj Hindustan Sugar Limited Unit Budhana	Raj Singh Chaudhary	MZFN0221RIN0013	Budhana
3-	Bajaj Hindustan Sugar Limited Unit Budhana	Raj Singh Chaudhary	MZFN0221RIN0014	Budhana

उपरोक्त सभी आवेदनों पर पूर्व में Query(due to incomplete land details,Geo Tag photo, proposal RWH, affidavit RWH, Incomplete CGWA NOC)लगायी गयी थी परन्तु आवेदकों ने तदनांक सभी प्रपत्र जमा नहीं किये है अतः यह सभी आवेदन अस्वीकृत करने योग्य हैं।

ब- अनापत्ति हेतु प्राप्त आवेदन-

क्र.स.	फर्म का नाम	आवेदक का नाम	आवेदन संख्या	विकास खण्ड
1	2	3	4	5
1.	M/s MAGMA INDUSTRIES LTD	DINESH KR GARG	MZFN0621NIN0033	KHATAULI
2.	M/s MAGMA INDUSTRIES LTD	DINESH KR GARG	MZFN0621NIN0034	KHATAULI
3.	M/s MEENU PAPER MILLS PVT LTD	MANISH KAPOOR	MZFN0721NIN0035	MUZAFFARNAGAR
4.	M/s MEENU PAPER MILLS PVT LTD	MANISH KAPOOR	MZFN0721NIN0036	MUZAFFARNAGAR
5.	GARG DUPLEX AND PAPER MILLS PVT LTD	RAJESH JAIN	MZFN0721NIN0037	KUKDA SADAR
6.	GARG DUPLEX AND PAPER MILLS PVT LTD	RAJESH JAIN	MZFN0721NIN0038	KUKDA SADAR
7.	GARG DUPLEX AND PAPER MILLS PVT LTD	RAJESH JAIN	MZFN0721NIN0039	KUKDA SADAR
8.	SHREE BHAGESHWARI PAPERS PVT LTD UNIT - 3	DIVESH BANSAL	MZFN0721NIN0040	MUZAFFARNAGAR
9.	SHREE BHAGESHWARI PAPERS PVT LTD UNIT - 3	DIVESH BANSAL	MZFN0721NIN0041	MUZAFFARNAGAR
10.	CHEMWAY POLYOLS LLP	ANIL KR GARG	MZFN0721NIN0043	MUZAFFARNAGAR



Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC027380

VALID FROM 30/07/2021 TO 29/07/2026

Name of the Applicant		RAJESH JAIN		
Address of the Applicant:		12A, TRILOKI COLONY, DDA PARK, KOTLA MUBARAKPUR, LODHI ROAD, CENTRAL DELHI,		
Company Name:	GARG DUPLEX AND PAPER MILLS PVT LTD	Company Address	8.5 KM STONE BHOPA ROAD MUZAFFARNAGAR	
Serial No. of Application Form	MZFN0721NIN0038	Date of Submission	08/07/2021	
Specimen Signature of the User:				
Location particulars:				
District	Muzaffar Nagar	Block	KUKDA SADAR	
J.L. No		Plot No.	N/A	
Municipality/Corporation	No	Ward No.	N/A	
Holding No.			N/A	
Rate of Withdrawal (m³/hr.)	40.00	Date of Energization (In Case of Electric Pump)	01/10/1989	
Particulars of the Proposed Well and Pumping Device:				
Type of the Well	Tube Well/Boring	Purpose of the Well	Industrial	
Assembly Size (For Tube Well)	30.00	Approx. Strainer Length (For Tube Well)	0.00	
Diameter (For Dug Well)	0.00	Type of Pump to be Used:	Submersible	
H.P. of the Pump:	12.50	Operational Device	Electric Motor	
Maximum Allowable Rate of Withdrawal (m³/hr.):	40.00	Maximum Allowable Running Hours Per Day:	20.00	
Maximum Allowable Annual Extraction of Ground Water:	264000	Recharge Required:	0.00	
<ul style="list-style-type: none"> This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf. Holder of this NOC is hereby directed to assure annual recharge of 0.00 cubic meter, as specified under the application form within the given time period.. 				
GENERAL CONDITIONS				
<ul style="list-style-type: none"> Holder of this NOC is hereby directed to fill from I(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC. In case of any change of ownership of the proposed well, fresh authorization has to be obtained. No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands In case of any change of ownership of the existing well, fresh registration has to be obtained. No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation. The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity. Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis Guidelines for Installation of Piezometers and their Monitoring 				
Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:				
<ul style="list-style-type: none"> The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6". The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring. No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table: 				
S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry

1	< 10	1701	0	0	0
2	11 - 50		1	1	0
3	50- 500		1	0	1
4	> 500		2	0	2

- o The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- o For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- o The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- o All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- o The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- o A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
 - o Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :18/08/2022

Place:Muzaffar Nagar

This certificate is electronically generated and does not require digital signature



Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC048015

VALID FROM 30/07/2021 TO 29/07/2026

Name of the Applicant	RAJESH JAIN		
Address of the Applicant:	12A, TRILOKI COLONY, DDA PARK, KOTLA MUBARAKPUR, LODHI ROAD, CENTRAL DELHI,		
Company Name:	GARG DUPLEX AND PAPER MILLS PVT LTD	Company Address	8.5 KM STONE BHOPA ROAD MUZAFFARNAGAR
Serial No. of Application Form	MZFN0721NIN0039	Date of Submission	09/07/2021
Specimen Signature of the User:			
Location particulars:			
District	Muzaffar Nagar	Block	KUKDA SADAR
J.L. No		Plot No.	N/A
Municipality/Corporation	No	Ward No.	N/A
Holding No.			N/A
Rate of Withdrawal (m ³ /hr.)	40.00	Date of Energization (In Case of Electric Pump)	01/10/1989
Particulars of the Proposed Well and Pumping Device:			
Type of the Well	Tube Well/Boring	Purpose of the Well	Industrial
Assembly Size (For Tube Well)	30.00	Approx. Strainer Length (For Tube Well)	0.00
Diameter (For Dug Well)	0.00	Type of Pump to be Used:	Submersible
H.P. of the Pump:	12.50	Operational Device	Electric Motor
Maximum Allowable Rate of Withdrawal (m ³ /hr.):	40.00	Maximum Allowable Running Hours Per Day:	10.00
Maximum Allowable Annual Extraction of Ground Water:	132000	Recharge Required:	0.00

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 0.00 cubic meter, as specified under the application form within the given time period..

GENERAL CONDITIONS

- Holder of this NOC is hereby directed to fill from I(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell / tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry

1	< 10	1703	0	0	0
2	11 - 50		1	1	0
3	50- 500		1	0	1
4	> 500		2	0	2

- o The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- o For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- o The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- o All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- o The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- o A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
 - o Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :13/07/2022

Place:Muzaffar Nagar

This certificate is electronically generated and does not require digital signature



Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC014279

VALID FROM 30/07/2021 TO 29/07/2026

Name of the Applicant	RAJESH JAIN		
Address of the Applicant:	12A, TRILOKI COLONY, DDA PARK, KOTLA MUBARAKPUR, LODHI ROAD, CENTRAL DELHI,		
Company Name:	GARG DUPLEX AND PAPER MILLS PVT. LTD	Company Address	8.5 KM BHOPA ROAD , MUZAFFARNAGAR
Serial No. of Application Form	MZFN0721NIN0037	Date of Submission	22/03/2021
Specimen Signature of the User:			
Location particulars:			
District	Muzaffar Nagar	Block	Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar
J.L. No		Plot No.	N/A
Municipality/Corporation	N/A	Ward No.	N/A
Holding No.			N/A
Rate of Withdrawal (m³/hr.)	40.00	Date of Energization (In Case of Electric Pump)	01/10/1989

Particulars of the Proposed Well and Pumping Device:

Type of the Well	Tube Well/Boring	Purpose of the Well	Industrial
Assembly Size (For Tube Well)	30.00	Approx. Strainer Length (For Tube Well)	0.00
Diameter (For Dug Well)	0.00	Type of Pump to be Used:	Submersible
H.P. of the Pump:	12.50	Operational Device	Electric Motor
Maximum Allowable Rate of Withdrawal (m³/hr.):	40.00	Maximum Allowable Running Hours Per Day:	20.00
Maximum Allowable Annual Extraction of Ground Water:	264000	Recharge Required:	264000.00

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SL (2) for extraction of ground water at a rate not exceeding that as shown at SL (3j), for Running Hours per day as shown at SL (3k), and for maximum allowable annual extraction of ground water as shown at SL (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 264000.00 cubic meter, as specified under the application form within the given time period..

GENERAL CONDITIONS

- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars 1 information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism
------	--	-----------------------------	----------------------

			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- o The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- o For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- o The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- o All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- o The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- o A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- o Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³/day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :31/07/2022

Place:Muzaffar Nagar

This certificate is electronically generated and does not require digital signature



1706
Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (B)

[See rule 14(1)]

APPLICATION FOR RENEWAL OF NO-OBJECTION CERTIFICATE FOR SINKING OF WELL FOR ANY COMMERCIAL OR INDUSTRIAL OR INFRASTRUCTURAL OR BULK USER IN NOTIFIED AND NON-NOTIFIED AREA
अनापत्ति प्रमाण पत्र के नवीनीकरण का आवेदन पत्र

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]

Applicant's Details आवेदक का विवरण			
Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	MZFN0721RIN0035
Name of the Owner स्वामी का नाम	DIVESH BANSAL		
Mobile No. मोबाइल नंबर	7417590988	Email ID. ईमेल आईडी	rajumzn@gmail.com
Date of Birth जन्मतिथि	25/03/1974	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	6430-1059-0338	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	9th Km Stone , Bhopa Road, Muzaffarnagar	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	MUZAFFAR NAGAR	State राज्य	Uttar Pradesh
District जनपद	MUZAFFAR NAGAR	Pin Code पिन कोड	251001
Designation पद	DIRECTOR	Company Name कंपनी का नाम	M/s SHREE BHAGESHWARI PAPERS PVT LTD
Company Address कंपनी का पता	9th Km Stone, Bhopa Road, Muzaffarnagar	Authorization Letter प्राधिकार पत्र	
Details of Existing Well विद्यमान कूप का विवरण			
District जनपद	Muzaffar Nagar	Block ब्लॉक	Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	9th Km Stone, Bhopa Road, Muzaffarnagar	Municipality/Municipal Corporation नगर पालिका/नगर निगम	Yes
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	251001	Land Details भूमि का विवरण	
Location Coordinates स्थान निर्देशांक	29.469928 77.790277	Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	
Particulars of The Existing Well विद्यमान कूप का ब्योरा			
Date of Construction/Sinking of Well कूप की निर्माण तिथि	06/02/1995	Type of Well कूप का प्रकार	Tube Well/Boring
Discharge of Tube Well (cum./hr) ट्यूबवेल का निर्वहन (cum./hr)			
Housing Pipe If Any यदि कोई है		No	
Strainer Details स्ट्रेनर का विवरण			
Material of Strainer स्ट्रेनर की सामग्री	Iron	Number of Strainer(s) स्ट्रेनर की संख्या	4
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)
			Diameter (In millimeter) व्यास (मिलीमीटर में)
1	112.00	118.00	6.00
2	118.00	124.00	6.00
3	150.00	156.00	6.00
4	168.00	174.00	6.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	180.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Ground Water Level (In meter) भूजल स्तर (मीटर में)			

Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण		1707	
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	131.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	25.00	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	50.00
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	11/02/1995
Details of Utilization of Well कूप के उपयोग का विवरण			
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	5695.00
Daily Running Hours दैनिक उपयोग (घंटे में)	17.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Recharge Required रिचार्ज आवश्यक है	734476.00	Total Ground water Extraction कुल भूजल निकासी	746045
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	WASTE WATER TREATED IN EFFLUENT TREATMENT PLANT.	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें		Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)	50.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	Yes	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	N/A
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी ³)		11569.00	
When N.O.C. is not valid at the date of filling the application जब अनापत्ति प्रमाण पत्र आवेदन भरने की तिथि में मान्य नहीं है			
Date of Expiry of N.O.C	30/07/2020	Date of filling application for renewal	16/06/2020
Any clarification Report	NA	Reason For Pendency	
affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m3/day			
Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m3/day			
Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories			
Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs			
Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.			
Affidavit on non judicial stamp paper of Rs. 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done. 10 रुपये के न्यायिकेतर स्टाम्प पेपर पर शपथ पत्र प्रस्तुत करने के निर्देश दिये जाते हैं जिसपर यह उल्लिखित हो कि अनापत्ति प्रमाणपत्र प्राप्त करने हेतु भरे गए आवेदन पत्र पर प्रदान की गई जानकारी के विरुद्ध आवेदक द्वारा कूप में किसी प्रकार के बदलाव/परिवर्तन नहीं किए जाएंगे।।			
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)			
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			Yes
Certificate Number प्रमाणपत्र संख्या	CGWA/NOC/IND/ORIG/2018/3944	Issue Date निर्गमन तिथि	31/07/2018
Expiry Date अंतिम तिथि	30/07/2020	Upload Certificate प्रमाणपत्र अपलोड करें	
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			No
Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?			No
Uploaded Affidavit शपथ पत्र अपलोड किया			
Application Date आवेदन तिथि			14/07/2021
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	NOC ISSUED FROM CGWA WAS VALID TILL 30.07.2021	affidavit on non judicial stamp paper of Rs. 10 that compliance of conditions imposed about capacity of RWH to be installed and compliance of any other conditions imposed at the time of grant of N.O.C. have been made.	
Against Case	No		
Declaration by the Applicant आवेदक द्वारा उद्घोषणा			
I do hereby declare that the particulars furnished here in above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .. मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा			
I Agree/मैं सहमत हूँ <input checked="" type="checkbox"/>			

प्रेषक,

निदेशक,
 भूगर्भ जल विभाग, उत्तर प्रदेश,
 9वाँ तल इन्दिरा भवन,
 लखनऊ।

सेवा में,

जिलाधिकारी, जनपद-मुजफ्फरनगर/
 अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्,
 मुजफ्फरनगर।

पत्रांक 88 / भूजलवि०/एक्ट(एनओसी)-21

लखनऊ: अगस्त, ०९ 2021

विषय:- केन्द्रीय भूमिजल प्राधिकरण के समक्ष पूर्व में अनापत्ति निर्गमन/नवीनीकरण हेतु जनपद-मुजफ्फरनगर के लम्बित प्रकरणों के निस्तारण के सन्दर्भ में।

संदर्भ:- पत्र संख्या 163/भूजलवि०ख०मु०नगर/अधि०19/2020-21, दिनांक 28.07.2021 के द्वारा प्रेषित पत्र।

महोदय,

कृपया उपर्युक्त विषयक अपने पत्र संख्या 163/भूजलवि०ख०मु०नगर/अधि०19/2020-21, दिनांक 28.07.2021, जो इस कार्यालय में दिनांक 06.08.2021 को प्राप्त हुआ है, का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा पूर्व में केन्द्रीय भूजल प्राधिकरण के समक्ष जनपद मुजफ्फरनगर में भूजल निष्कर्षण हेतु अनापत्ति निर्गमन/नवीनीकरण के लम्बित प्रकरणों को निस्तारित किये जाने हेतु इस कार्यालय को प्रेषित किया गया है।

उक्त के कम में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में उ०प्र० भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम, 2019 के प्राविधानानुसार गठित उ०प्र० राज्य भूगर्भ जल प्रबन्धन और विनियामक प्राधिकरण की दिनांक 20.01.2021 को आयोजित द्वितीय बैठक के कार्यवृत्त में दिये गये निर्देशों के अनुपालन एवं जल शक्ति मंत्रालय, केन्द्रीय भूजल प्राधिकरण, नई दिल्ली की फाइल संख्या सीजीडब्ल्यू/11/2020/सीजीडब्ल्यू-177, दिनांक 30-03-2021 द्वारा दी गयी आख्या के आधार पर उपरोक्त संदर्भित 09 प्रकरणों पर विभाग की संस्तुति संलग्न तालिका के अनुसार है।

संलग्न तालिका में प्रकरणवार विभाग की संस्तुति के आधार पर अधिनियम तथा नियमावली में प्राविधानित अनापत्ति निर्गमन की विभिन्न शर्तों का अनुपालन कराते हुए तथा उपभोक्ताओं से नवीनीकृत अवधि का भूजल निकासी शुल्क (Ground Water Abstraction Fees) भी जमा कराते हुए सम्बन्धित 09 आवेदनों का निस्तारण ससमय सुनिश्चित कराने का कष्ट करें।

संलग्नक: यथोक्त (09 आवेदन)

भवदीय
 (टी०के० उपाध्याय)
 निदेशक।

पत्रांक (1)/भूजलवि०/एक्ट(एनओसी)-21/तददिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन और नियामन प्राधिकरण, उ०प्र०, लखनऊ।
2. नोडल अधिकारी, वेब पोर्टल, जनपद मुजफ्फरनगर।
3. सम्बन्धित आवेदक को ई-मेल के माध्यम से।

(टी०के० उपाध्याय)
 निदेशक।

जिला भूगर्भ जल प्रबन्धन परिषद्, जनपद-मुजफ्फरनगर से प्राप्त प्रकरणों पर निदेशालय, भूगर्भ जल विभाग, उ०प्र० का मतल्य।

क्रम सं०	कार्यालय निदेशक, भूगर्भ जल विभाग, जल प्रदेश को आंदोलन प्राप्ति की तिथि	आंदोलन संख्या	आंदोलनकर्ता का विवरण	भूजल उपयोग का प्रकार	भूजल निष्पत्ती हेतु क्षेत्र का विवरण		विकास खण्ड / शहरी क्षेत्र	विकास खण्ड / शहरी क्षेत्र की श्रेणी (नोटिफाइड / नॉन-नोटिफाइड)	केंद्रीय भूमिजल प्राधिकरण द्वारा पूर्व में निर्गत एन०ओ०सी० का विवरण	केंद्रीय भूमिजल प्राधिकरण द्वारा पूर्व में निर्गत एन०ओ०सी० के काल की तिथि		केंद्रीय भूमिजल प्राधिकरण के एन०ओ०सी० के आंदोलन करने की तिथि	केंद्रीय भूमिजल प्राधिकरण के द्वारा प्राप्त सूची के अन्तर्गत भूगर्भ जल विभाग का मतल्य
					जनपद	विकास खण्ड / शहरी क्षेत्र				कार से	कार तक		
1	2	3	4	5	6	7	8	9	10	11	12		
1	6/8/2021	MZFN0721RIN0031	M/S Bindals Papers Mills Limited, Sri Mayank Bindal	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOC/IND/ORI G/2018/3259. Dated 06/04/2018	13-03-2018	12/3/2020	7/1/2020	दिनांक 13.03.2020 से नवीनीकरण हेतु संस्तुति। नवीनीकरण अनावृत्ति के अन्तर्गत 05 वर्ष होगी।	
3	6/8/2021	MZFN0721RIN0030	M/S Bindals Papers Mills Limited, Sri Mayank Bindal	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOC/IND/ORI G/2018/3259. Dated 06/04/2018	13-03-2018	12/3/2020	7/1/2020	दिनांक 13.03.2020 से नवीनीकरण हेतु संस्तुति। नवीनीकरण अनावृत्ति के अन्तर्गत 05 वर्ष होगी।	
4	6/8/2021	MZFN0721RIN0032	M/S Bindals Papers Mills Limited, Sri Mayank Bindal	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOC/IND/ORI G/2018/3259. Dated 06/04/2018	13-03-2018	12/3/2020	7/1/2020	दिनांक 13.03.2020 से नवीनीकरण हेतु संस्तुति। नवीनीकरण अनावृत्ति के अन्तर्गत 05 वर्ष होगी।	
5	6/8/2021	MZFN0721RIN0034	M/S Tikaula Distillery, Sri RK Jain	Industrial	Muzaffar Nagar	Jamsath	Non Notified	CGWA/NOC/IND/ORI G/2018/4176. Dated 24/10/2018	4/10/2018	3/10/2020	1/9/2020	दिनांक 04.10.2020 से नवीनीकरण हेतु संस्तुति। नवीनीकरण अनावृत्ति के अन्तर्गत 05 वर्ष होगी।	

1709

क्र.सं.	कार्यालय निदेशक, मूलभूत जल विभाग, उत्तर प्रदेश को आंदोलन प्राप्ति की तिथि	आंदोलन संख्या	आंदोलनकर्ता का विवरण	भूजल उपयोगिता का प्रकार	भूजल निष्करण हेतु क्षेत्र का विवरण		विकास खण्ड / ग्रामीण क्षेत्र की श्रेणी (नोटिफाइड / नॉन-नोटिफाइड)	केंद्रीय मूषिजल प्राधिकरण द्वारा पूर्व में निर्गत एनओसीओ का विवरण	केंद्रीय मूषिजल प्राधिकरण द्वारा पूर्व में निर्गत एनओसीओ के वैधता की तिथि		केंद्रीय मूषिजल प्राधिकरण को एनओसीओ के नवीनीकरण हेतु आंदोलन करने की तिथि	केंद्रीय मूषिजल प्राधिकरण के द्वारा प्राप्त सूची के आधार पर भूगर्भ जल विभाग का मतलब
					जनपद	विकास खण्ड / ग्रामीण क्षेत्र			कब से	कब तक		
1	2	3	4	5	6	7	8	9	10	11	12	
6	6/8/2021	MZFN0621RIND028	Mahalaxmi Kraft And Tissues Pvt. Ltd., Sri Ajay Garg	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOC/IND/ORI G/2018/3967. Dated 29.08.2018	7/8/2018	6/8/2020	21-07-2020	दिनांक 07.08.2020 से नवीनीकरण हेतु संस्तुति, नवीनीकरण अनुमति को प्रस्ताव 05 पर संतोष।
8	6/8/2021	MZFN0721RIND035	M/S Shree Bhageshwari Papers Pvt Ltd, Sri Divesh Bansal	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOC/IND/ORI G/2018/3944. Dated 20.08.2018	31-07-2018	30-07-2020	16-06-2020	दिनांक 17.07.2020 से नवीनीकरण हेतु संस्तुति, नवीनीकरण अनुमति को प्रस्ताव 05 पर संतोष।
9	6/8/2021	MZFN0721RIND036	M/S Shree Bhageshwari Papers Pvt Ltd, Unit-2, Sri Divesh Bansal	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOC/IND/ORI G/2018/4142. Dated 09-10-2018	25-09-2018	24-09-2020	15-09-2020	दिनांक 25.09.2020 से नवीनीकरण हेतु संस्तुति, नवीनीकरण अनुमति को प्रस्ताव 05 पर संतोष।

1710

(1) प्रस्ताव को संतोष
निदेशक



1711
Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (B)

[See rule 14(1)]

APPLICATION FOR RENEWAL OF NO-OBJECTION CERTIFICATE FOR SINKING OF WELL FOR ANY COMMERCIAL OR INDUSTRIAL OR INFRASTRUCTURAL OR BULK USER IN NOTIFIED AND NON-NOTIFIED AREA

अनापत्ति प्रमाण पत्र के नवीनीकरण का आवेदन पत्र

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]

Applicant's Details आवेदक का विवरण			
Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	MZFN0223RIN0128
Name of the Owner स्वामी का नाम	DIVESH BANSAL		
Mobile No. मोबाइल नंबर	7417590988	Email ID. ईमेल आईडी	rajumzn@gmail.com
Date of Birth जन्मतिथि	25/03/1974	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	6430-1059-0338	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	9TH KM STONE, BHOPA ROAD, MUZAFFARNAGAR, UTTAR PRADESH	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	MUZAFFARNAGAR	State राज्य	Uttar Pradesh
District जनपद	MUZAFFARNAGAR	Pin Code पिन कोड	251001
Designation पद	DIRECTOR	Company Name कंपनी का नाम	M/s SHREE BHAGESHWARI PAPERS PVT LTD
Company Address कंपनी का पता	9TH KM STONE, BHOPA ROAD, MUZAFFARNAGAR	Authorization Letter प्राधिकार पत्र	
Details of Existing Well विद्यमान कूप का विवरण			
District जनपद	Muzaffar Nagar	Block ब्लॉक	Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	9TH KM STONE, BHOPA ROAD, MUZAFFARNAGAR	Municipality/Municipal Corporation नगर पालिक/नगर निगम	N/A
Ward No./Holding No. वार्ड संख्या/होल्डिंग संख्या	N/A	Land Details भूमि का विवरण	
Location Coordinates स्थान निर्देशांक	29.469693 77.790258	Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	
Particulars of The Existing Well विद्यमान कूप का ब्यौरा			
Date of Construction/Sinking of Well कूप की निर्माण तिथि	06/02/1995	Type of Well कूप का प्रकार	Tube Well/Boring
Discharge of Tube Well (cum./hr) ट्यूबवेल का निर्वहन (cum./hr)			
Housing Pipe If Any यदि कोई है		No	
Strainer Details स्ट्रेनर का विवरण			
Material of Strainer स्ट्रेनर की सामग्री	Iron	Number of Strainer(s) स्ट्रेनर की संख्या	4
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)
			Diameter (In millimeter) व्यास (मिलीमीटर में)
1	112.00	118.00	6.00
2	118.00	124.00	6.00
3	150.00	156.00	6.00
4	168.00	174.00	6.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	180.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well?	No

Ground Water Level (In meter) भूजल स्तर (मीटर में)	10.00		
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण			
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	131.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	25.00	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	50.00
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	11/02/1995
Details of Utilization of Well कूप के उपयोग का विवरण			
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	3071.95
Daily Running Hours दैनिक उपयोग (घंटे में)	9.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Recharge Required रिचार्ज आवश्यक है	0.00	Total Ground water Extraction कुल भूजल निकासी	402301
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	WASTE WATER TREATED IN EFFLUENT TREATMENT PLANT	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें		Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)	50.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	Yes	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	WE COMMIT TO COMPLY WITH ALL THE TERMS AND CONDITIONS OF NOC.
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी ³)			804850.00
When N.O.C. is not valid at the date of filling the application जब अनापत्ति प्रमाण पत्र आवेदन भरने की तिथि में मान्य नहीं है			
Date of Expiry of N.O.C	30/07/2020	Date of filling application for renewal	16/06/2020
Any clarification Report		Reason For Pendency	
affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m3/day			
Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m3/day			
Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories			
Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs			
Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.			
Affidavit on non judicial stamp paper of Rs. 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done. 10 रुपये के न्यायिक स्टांप पेपर पर शपथ पत्र प्रस्तुत करने के निर्देश दिये जाते हैं जिसपर यह उल्लिखित हो कि अनापत्ति प्रमाणपत्र प्राप्त करने हेतु भरे गए आवेदन पत्र पर प्रदान की गई जानकारी के विरुद्ध आवेदक द्वारा कूप में किसी प्रकार के बदलाव/परिवर्तन नहीं किए जाएंगे।।			
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)			
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			Yes
Certificate Number प्रमाणपत्र संख्या	CGWA/NOC/IND/ORIG/2018/3944	Issue Date निर्गमन तिथि	31/07/2018
Expiry Date अंतिम तिथि	30/07/2020	Upload Certificate प्रमाणपत्र अपलोड करें	
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			No
Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?			No
Uploaded Affidavit शपथ पत्र अपलोड किया			
Application Date आवेदन तिथि			03/02/2023
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण		TRANSFER OF CGWA TO UPGWD.	affidavit on non judicial stamp paper of Rs, 10 that compliance of conditions imposed about capacity of RWH to be installed and compliance of any other conditions imposed at the time of grant of N.O.C. have been made.
Against Case		No	

1713

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished here in above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled ..
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/मैं सहमत हूँ

कार्यालय जिलाधिकारी, मुजफ्फरनगर

पत्रांक. 545 /भूज0वि0जि0मु0नगर/अधि019/2022-23

दिनांक 8 फरवरी 2023

सेवा में,

सदस्य सचिव,

राज्य भूगर्भ जल प्रबंधन एवं

नियामक प्राधिकरण उत्तर प्रदेश।

विषय:- अनापत्ति नवीनीकरण हेतु आवेदनों के निस्तारण के संबंध में।
महोदय,

उपरोक्त विषयक आपके पत्र संख्या 22/यू0पी0रा0भू0ज0प्र0वि0प्रा0 दिनांक 03 फरवरी 2021 के क्रम में अवगत कराना है कि भूगर्भ जल विभाग उत्तर प्रदेश के पोर्टल पर अनापत्ति नवीनीकरण हेतु कुल 11 आवेदन प्राप्त हुए हैं जिनमें से 10 आवेदनों की पूर्ण में जारी अनापत्ति अवधि समाप्त हो गयी है लेकिन सभी आवेदकों ने समय से CGWA को नवीनीकरण हेतु आवेदन प्रेषित कर दिये गये थे, जिनका विवरण निम्न है-

क्र.स.	फर्म का नाम	आवेदक का नाम	आवेदन संख्या	विकास खण्ड
1	2	3	4	5
1-	M/s SHREE BHAGESHWARI PAPERS PVT LTD	Divesh Bansal	MZFN0223RIN0128	NAGAR PALIKA PARISHAD
2-	M/s SHREE BHAGESHWARI PAPERS PVT LTD UNIT - 2	Divesh bansal	MZFN0223RIN0129	NAGAR PALIKA PARISHAD
3-	M/s SIDDHESHWARI INDUSTRIES PVT LTD	Shishir sangal	MZFN0223RIN0125	NAGAR PALIKA PARISHAD
4-	M/s SIDDHESHWARI INDUSTRIES PVT LTD	Shishir sangal	MZFN0223RIN0126	NAGAR PALIKA PARISHAD
5-	M/s SIDDHESHWARI INDUSTRIES PVT LTD	Shishir sangal	MZFN0223RIN0127	NAGAR PALIKA PARISHAD
6-	H J TANNERY PVT LTD	Mohd Imran	MZFN0123RIN0123	KUKDA SADAR
7-	THE GANGA KISAN SAHKARI CHINI MILLS LTD	Kamal Rastogi	MZFN1222RIN0118	MORNA
8-	TEHRI IRON AND STEEL CASTING LTD	Vaibhav Goel	MZFN0123RIN0120	NAGAR PALIKA PARISHAD
9-	TEHRI IRON AND STEEL CASTING LTD	Vaibhav Goel	MZFN0123RIN0121	NAGAR PALIKA PARISHAD
10-	TEHRI IRON AND STEEL CASTING LTD	Vaibhav Goel	MZFN0123RIN0122	NAGAR PALIKA PARISHAD

महोदय क्रम संख्या 01, 02,03,04 व 05 पर अंकित आवेदकों के पूर्व में आवेदन आपके पत्र संख्या 88/भू0ज0वि0/एक्ट(एन0ओ0सी)-21दिनांक 09 अगस्त 2021 एवं 132/भू0ज0वि0/एक्ट(एन0ओ0सी)-21 दिनांक 11 /10/2021 की संस्तुति के उपरान्त स्वीकृत किये जा चुके थे जिनकी आवेदन संख्या क्रमशः MZFN0721RIN0035, MZFN0721RIN0036, MZFN0921RIN0055, MZFN0921RIN0056 व MZFN0921RIN0057 है। उक्त पाँचों आवेदकों द्वारा पुनः भूजल निष्कर्षण सीमा को कम करते हुए आवेदन किये गये हैं। अतः उक्त आवेदकों के पूर्व आवेदनों को निरस्त समझते हुए नवीन आवेदनों को संज्ञान में लेने का कष्ट करे।

उपरोक्त सभी आवेदन आनलाइन माध्यम से अग्रिम कार्यवाही हेतु आपकी सेवा में प्रेषित है।

9/c
जिलाधिकारी
मुजफ्फरनगर

पत्रांक 545/भूजविजिमुनगर/अधि019/2022-23

तादिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ प्रेषिता

- 1- मुख्य विकास अधिकारी, मुजफ्फरनगर।
- 2- जिला विकास अधिकारी, मुजफ्फरनगर।
- 3- क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियन्त्रण बोर्ड मुजफ्फरनगर।


जिलाधिकारी
मुजफ्फरनगर

प्रेषक,

निदेशक,
 भूगर्भ जल विभाग, उत्तर प्रदेश,
 9वाँ तल इन्दिरा भवन,
 लखनऊ।

सेवा में,

जिलाधिकारी, जनपद-मुजफ्फरनगर/
 अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद,
 मुजफ्फरनगर।

पत्रांक 100 / भूजोवि०/एक्ट(एनओसी)-23

लखनऊ: फरवरी 16 2023

विषय:- केन्द्रीय भूमिजल प्राधिकरण के समक्ष पूर्व में अनापत्ति निर्गमन/नवीनीकरण हेतु जनपद-मुजफ्फरनगर के लम्बित प्रकरणों के निस्तारण के सन्दर्भ में।

संदर्भ:- पत्र संख्या 545/भूजोवि०जि०मु०नगर/अधि०19/2022-23, दिनांक 08.02.2023 के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक अपने पत्र संख्या 545/भूजोवि०जि०मु०नगर/अधि०19/2022-23, दिनांक 08.02.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा अवगत कराया गया कि फर्म मैसर्स श्री भागेश्वरी पेपर्स प्रा०लि० द्वारा आवेदित 01 आवेदन यथा आवेदन संख्या MZFN0721RIN0035 व मैसर्स श्री भागेश्वरी पेपर्स प्रा०लि० यूनिट-2 द्वारा आवेदित 01 आवेदन यथा आवेदन संख्या MZFN0721RIN0036 तथा मैसर्स सिद्धेश्वरी इण्डस्ट्रीज प्रा०लि० द्वारा आवेदित 03 आवेदनों यथा आवेदन संख्या MZFN0921RIN0055, MZFN0921RIN0056 व MZFN0921RIN0057 जिस पर इस कार्यलय के पत्र क्रमशः पत्र संख्या 88/भूजोवि०/एक्ट(एनओसी)-21, दिनांक 09.08.2021 व पत्र संख्या 132/भूजोवि०/एक्ट(एनओसी)-21, दिनांक 11.10.2021 के द्वारा कूपों के नवीनीकरण किये जाने की संस्तुति पूर्व में प्रदान की जा चुकी है। आपके पत्र द्वारा यह भी अवगत कराया गया उक्त फर्मों द्वारा भूजल निष्कर्षण सीमा को कम करते हुए पुनः आवेदन संख्या MZFN0223RIN0128 व MZFN0223RIN0129 तथा MZFN0223RIN0125, MZFN0223RIN0126, MZFN0223RIN0127 आवेदित किये हैं, को इस कार्यलय में ऑनलाइन माध्यम से अग्रततर कार्यवाही किये जाने हेतु प्रेषित किया गया है (उक्त फर्मों के पूर्व आवेदित आवेदनों को निरस्त किये जाने की सूचना अप्राप्त)।

उपरोक्त प्रेषित पत्र, आवेदनों व संलग्न अन्य आलेखों का परीक्षण किया गया, जिसके अनुसार मैसर्स श्री भागेश्वरी पेपर्स प्रा०लि० को केन्द्रीय भूमि जल प्राधिकरण द्वारा पूर्व में अनापत्ति प्रमाण पत्र संख्या CGWA/NOC/IND/ORIG/2018/3944, Dated 20-08-2018 के द्वारा एक बोरवैल हेतु दिनांक 31.07.2018 से दिनांक 30.07.2020 तक, मैसर्स श्री भागेश्वरी पेपर्स प्राइवेट लिमिटेड, यूनिट-2 को केन्द्रीय भूमि जल प्राधिकरण द्वारा पूर्व में अनापत्ति प्रमाण पत्र संख्या CGWA/NOC/IND/ORIG/2018/4142, Dated 09-10-2018 के द्वारा एक बोरवैल हेतु दिनांक 25.09.2018 से दिनांक 24.09.2020 तक जबकि मैसर्स सिद्धेश्वरी इण्डस्ट्रीज प्रा०लि० को केन्द्रीय भूमि जल प्राधिकरण द्वारा पूर्व में अनापत्ति प्रमाण पत्र संख्या CGWA/NOC/IND/ORIG/2018/3999, दिनांक 25.09.2018 के द्वारा तीन बोरवैल हेतु दिनांक 08.08.2018 से दिनांक 07.08.2020 तक की अनापत्ति प्रदान की गयी है।

अतएव आपके पत्र संख्या 545/भूजोवि०जि०मु०नगर/अधि०19/2022-23, दिनांक 08.02.2023 द्वारा की गयी संस्तुति के क्रम में इस कार्यलय के पत्रों यथा पत्र संख्या 88/भूजोवि०/एक्ट(एनओसी)-21, दिनांक 09.08.2021 व पत्र संख्या 132/भूजोवि०/एक्ट(एनओसी)-21, दिनांक 11.10.2021 के द्वारा पूर्व फर्मों के पूर्व आवेदनों में दिये गये विभागीय मंतव्य को निरस्त करते हुए उसके स्थान पर आवेदन संख्या MZFN0223RIN0128 व MZFN0223RIN0129 तथा MZFN0223RIN0125, MZFN0223RIN0126 व MZFN0223RIN0127 द्वारा वांछित भूजल निष्कर्षण की समयावधि के नवीनीकरण हेतु संस्तुति तद्दिनांक (क्रमशः दिनांक 31.07.2020, दिनांक 25.09.2020 व दिनांक 08.08.2020) से इस शर्त के साथ प्रदान की जाती है कि जनपद स्तर पर पूर्ण रूप से सुनिश्चित कर लिया जाये कि फर्म के आवेदनों यथा आवेदन संख्या MZFN0721RIN0035, MZFN0721RIN0036, MZFN0921RIN0055, MZFN0921RIN0056 व MZFN0921RIN0057 पर नवीनीकरण हेतु अनापत्ति निर्गत न की गयी हो। नवीनीकरण अनापत्ति की वैधता 05 वर्ष होगी।

1717

अतएव प्रकरणवार विभाग की संस्तुति के आधार पर अधिनियम तथा नियमावली में प्राविधानित अनापत्ति निर्गमन की विभिन्न शर्तों का अनुपालन कराते हुए तथा उपभोक्ताओं से नवीनीकृत अवधि का भूजल निकासी शुल्क (Ground Water Abstraction Fees) भी जमा कराते हुए सम्बन्धित आवेदनों का निस्तारण ससमय सुनिश्चित कराने का कष्ट करें।
संलग्नक: यथोक्त (05 आवेदन)

भवदीय,
(वी०के० उपाध्याय)
निदेशक।

पत्रांक (I)/भू०ज०वि०/तद्दिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन और नियामन प्राधिकरण, उ०प्र०, लखनऊ।
2. नोडल अधिकारी, वेब पोर्टल, जनपद मुजफ्फरनगर।
3. सम्बन्धित उपभोक्ता को उनके आवेदन पत्र के क्रम में।

(वी०के० उपाध्याय)
निदेशक।

W:\66\Letter Dated. 2018-21



1718
Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (B)

[See rule 14(1)]

APPLICATION FOR RENEWAL OF NO-OBJECTION CERTIFICATE FOR SINKING OF WELL FOR ANY COMMERCIAL OR INDUSTRIAL OR INFRASTRUCTURAL OR BULK USER IN NOTIFIED AND NON-NOTIFIED AREA

अनापत्ति प्रमाण पत्र के नवीनीकरण का आवेदन पत्र

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]

Applicant's Details आवेदक का विवरण			
Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	MZF0721RIN0036
Name of the Owner स्वामी का नाम	DIVESH BANSAL		
Mobile No. मोबाइल नंबर	8868002999	Email ID. ईमेल आईडी	ashishspul@gmail.com
Date of Birth जन्मतिथि	25/03/1974	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	6430-1059-0338	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	9th Km Stone , Bhopa Road , Muzaffarnagar	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	MUZAFFAR NAGAR	State राज्य	Uttar Pradesh
District जनपद	MUZAFFAR NAGAR	Pin Code पिन कोड	251001
Designation पद	DIRECTOR	Company Name कंपनी का नाम	M/s SHREE BHAGESHWARI PAPERS PVT LTD UNIT - 2
Company Address कंपनी का पता	9th Km Stone, Bhopa Road, Muzaffarnagar	Authorization Letter प्राधिकार पत्र	
Details of Existing Well विद्यमान कूप का विवरण			
District जनपद	Muzaffar Nagar	Block ब्लॉक	Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	9th Km Stone, Bhopa Road, Muzaffarnagar	Municipality/Municipal Corporation नगर पालिका/नगर निगम	Yes
Ward No./Holding No. वार्ड संख्या/होल्डिंग संख्या	251001	Land Details भूमि का विवरण	
Location Coordinates स्थान निर्देशांक	29.469882 77.785473	Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	
Particulars of The Existing Well विद्यमान कूप का ब्योरा			
Date of Construction/Sinking of Well कूप की निर्माण तिथि	09/05/2009	Type of Well कूप का प्रकार	Tube Well/Boring
Discharge of Tube Well (cum./hr) ट्यूबवेल का निर्वहन (cum./hr)			
Housing Pipe If Any यदि कोई है		No	
Strainer Details स्ट्रेनर का विवरण			
Material of Strainer स्ट्रेनर की सामग्री	Iron	Number of Strainer(s) स्ट्रेनर की संख्या	4
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)
			Diameter (In millimeter) व्यास (मिलीमीटर में)
1	98.00	104.00	6.00
2	104.00	110.00	6.00
3	161.00	169.00	8.00
4	169.00	175.00	6.00
250.00			
250.00			
250.00			
250.00			
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	180.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Ground Water Level (In meter) भूजल स्तर (मीटर में)			

Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण			
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	125.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	25.00	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	50.00
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	16/05/2009
Details of Utilization of Well कूप के उपयोग का विवरण			
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	3472.00
Daily Running Hours दैनिक उपयोग (घंटे में)	16.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Recharge Required रिचार्ज आवश्यक है	430497.00	Total Ground water Extraction कुल भूजल निकासी	434000
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	WASTE WATER TREATED IN EFFLUENT TREATMENT PLANT.	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें		Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)	50.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	Yes	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	N/A
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी ³)		3503.43	
When N.O.C. is not valid at the date of filling the application जब अनापत्ति प्रमाण पत्र आवेदन भरने की तिथि में मान्य नहीं है			
Date of Expiry of N.O.C	24/09/2020	Date of filling application for renewal	15/09/2020
Any clarification Report	NA	Reason For Pendency	
affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m3/day			
Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m3/day			
Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories			
Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs			
Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.			
Affidavit on non judicial stamp paper of Rs. 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done. 10 रुपये के न्यायिक स्टांप पेपर पर शपथ पत्र प्रस्तुत करने के निर्देश दिये जाते हैं जिसपर यह उल्लिखित हो कि अनापत्ति प्रमाणपत्र प्राप्त करने हेतु भरे गए आवेदन पत्र पर प्रदान की गई जानकारी के विरुद्ध आवेदक द्वारा कूप में किसी प्रकार के बदलाव/परिवर्तन नहीं किए जाएंगे।।			
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)			
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			Yes
Certificate Number प्रमाणपत्र संख्या	CGWA/NOC/IND/ORIG/2018/4142	Issue Date निर्गमन तिथि	25/09/2018
Expiry Date अंतिम तिथि	24/09/2020	Upload Certificate प्रमाणपत्र अपलोड करें	
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			No
Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?			No
Uploaded Affidavit शपथ पत्र अपलोड किया			
Application Date आवेदन तिथि		14/07/2021	
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	NOC ISSUED FROM CGWA WAS VALID TILL 24.09.2020.	affidavit on non judicial stamp paper of Rs, 10 that compliance of conditions imposed about capacity of RWH to be installed and compliance of any other conditions imposed at the time of grant of N.O.C. have been made.	
Against Case	No		
Declaration by the Applicant आवेदक द्वारा उद्घोषणा			
I do hereby declare that the particulars furnished here in above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .. मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा			
I Agree/मैं सहमत हूँ <input checked="" type="checkbox"/>			

प्रेषक,

निदेशक,
 भूगर्भ जल विभाग, उत्तर प्रदेश,
 9वाँ तल इन्दिरा भवन,
 लखनऊ।

सेवा में,

जिलाधिकारी, जनपद-मुजफ्फरनगर/
 अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्,
 मुजफ्फरनगर।

पत्रांक 88 / भूजलवि०/एक्ट(एनओसी)-21

लखनऊ, अगस्त, ०९ 2021

विषय:- केन्द्रीय भूमिजल प्राधिकरण के समक्ष पूर्व में अनापत्ति निर्गमन/नवीनीकरण हेतु जनपद-मुजफ्फरनगर के लम्बित प्रकरणों के निस्तारण के सन्दर्भ में।

संदर्भ:- पत्र संख्या 163/भूजलवि०ख०मु०नगर/अधि०19/2020-21, दिनांक 28.07.2021 के द्वारा प्रेषित पत्र।

महोदय,

कृपया उपर्युक्त विषयक अपने पत्र संख्या 163/भूजलवि०ख०मु०नगर/अधि०19/2020-21, दिनांक 28.07.2021, जो इस कार्यालय में दिनांक 06.08.2021 को प्राप्त हुआ है, का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा पूर्व में केन्द्रीय भूजल प्राधिकरण के समक्ष जनपद मुजफ्फरनगर में भूजल निष्कर्षण हेतु अनापत्ति निर्गमन/नवीनीकरण के लम्बित प्रकरणों को निस्तारित किये जाने हेतु इस कार्यालय को प्रेषित किया गया है।

उक्त के कम में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में उ०प्र० भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम, 2019 के प्राविधानानुसार गठित उ०प्र० राज्य भूगर्भ जल प्रबन्धन और विनियामक प्राधिकरण की दिनांक 20.01.2021 को आयोजित द्वितीय बैठक के कार्यवृत्त में दिये गये निर्देशों के अनुपालन एवं जल शक्ति मंत्रालय, केन्द्रीय भूजल प्राधिकरण, नई दिल्ली की फाइल संख्या सीजीडब्ल्यू/11/2020/सीजीडब्ल्यू-177, दिनांक 30-03-2021 द्वारा दी गयी आख्या के आधार पर उपरोक्त संदर्भित 09 प्रकरणों पर विभाग की संस्तुति संलग्नित तालिका के अनुसार है।

संलग्न तालिका में प्रकरणवार विभाग की संस्तुति के आधार पर अधिनियम तथा नियमावली में प्राविधानित अनापत्ति निर्गमन की विभिन्न शर्तों का अनुपालन कराते हुए तथा उपभोक्ताओं से नवीनीकृत अवधि का भूजल निकासी शुल्क (Ground Water Abstraction Fees) भी जमा कराते हुए सम्बन्धित 09 आवेदनों का निस्तारण ससमय सुनिश्चित कराने का कष्ट करें।

संलग्नक: यथोक्त (09 आवेदन)

भवदीय
 (टी०के० उपाध्याय)
 निदेशक।

पत्रांक (1)/भूजलवि०/एक्ट(एनओसी)-21/तददिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन और नियामन प्राधिकरण, उ०प्र०, लखनऊ।
2. नोडल अधिकारी, वेब पोर्टल, जनपद मुजफ्फरनगर।
3. सम्बन्धित आवेदक को ई-मेल के माध्यम से।

(टी०के० उपाध्याय)
 निदेशक।

जिला भूगर्भ जल प्रबन्धन परिषद्, जनपद-मुजफ्फरनगर से प्राप्त प्रकरणों पर निदेशालय, भूगर्भ जल विभाग, उ०प्र० का मत।

क्रम सं०	कार्यालय निदेशक, भूगर्भ जल विभाग, उत्तर प्रदेश आंदोलन प्राधिकार की तिथि	आंदोलन संख्या	आंदोलनकर्ता का विवरण	भूजल उपयोग का प्रकार	भूजल निष्पत्ति हेतु क्षेत्र का विवरण		विकास खण्ड / शहरी क्षेत्र	विकास खण्ड / शहरी क्षेत्र की श्रेणी (नोटिफाइड / नॉन-नोटिफाइड)	केंद्रीय भूमिजल प्राधिकरण द्वारा पूर्व में निर्गत पत्रांशों की तिथि	केंद्रीय भूमिजल प्राधिकरण द्वारा पूर्व में निर्गत पत्रांशों की तिथि		केंद्रीय भूमिजल प्राधिकरण के पत्रांशों के आंदोलन करने की तिथि	केंद्रीय भूमिजल प्राधिकरण के द्वारा प्राप्त सूची के आधार पर भूगर्भ जल विभाग का मत।
					जनपद	विकास खण्ड / शहरी क्षेत्र				कार से	कार तक		
1	6/8/2021	MZFN0721RIN0031	M/S Bindals Papers Mills Limited, Sri Mayank Bindal	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOC/IND/ORI G/2018/3259. Dated 06/04/2018	13-03-2018	12/3/2020	7/1/2020	दिनांक 13.03.2020 से नवीनीकरण हेतु संसुक्ति। नवीनीकरण अनादित की वजह से वर्ष होगी।	
3	6/8/2021	MZFN0721RIN0030	M/S Bindals Papers Mills Limited, Sri Mayank Bindal	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOC/IND/ORI G/2018/3259. Dated 06/04/2018	13-03-2018	12/3/2020	7/1/2020	दिनांक 13.03.2020 से नवीनीकरण हेतु संसुक्ति। नवीनीकरण अनादित की वजह से वर्ष होगी।	
4	6/8/2021	MZFN0721RIN0032	M/S Bindals Papers Mills Limited, Sri Mayank Bindal	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOC/IND/ORI G/2018/3259. Dated 06/04/2018	13-03-2018	12/3/2020	7/1/2020	दिनांक 13.03.2020 से नवीनीकरण हेतु संसुक्ति। नवीनीकरण अनादित की वजह से वर्ष होगी।	
5	6/8/2021	MZFN0721RIN0034	M/S Tikaula Distillery, Sri RK Jain	Industrial	Muzaffar Nagar	Jamsath	Non Notified	CGWA/NOC/IND/ORI G/2018/4176. Dated 24/10/2018	4/10/2018	3/10/2020	1/9/2020	दिनांक 04.10.2020 से नवीनीकरण हेतु संसुक्ति। नवीनीकरण अनादित की वजह से वर्ष होगी।	

1721

क्र.सं.	दिनांक, मूलभूत जल विभाग, उत्तर प्रदेश को आवेदन प्राप्ति की तिथि	आवेदन संख्या	आवेदनकर्ता का विवरण	भूजल उपयोग का प्रकार	भूजल निष्करण हेतु क्षेत्र का विवरण		विकास खण्ड / ग्रामीण क्षेत्र / शहरी क्षेत्र	विकास खण्ड / ग्रामीण क्षेत्र की श्रेणी (नोटिफाइड / गान-नोटिफाइड)	केंद्रीय मूषिजल प्राधिकरण द्वारा पूर्व में निर्गत एनओसी का विवरण	केंद्रीय मूषिजल प्राधिकरण द्वारा पूर्व में निर्गत एनओसी के वैधता की तिथि		केंद्रीय मूषिजल प्राधिकरण के एनओसी के नवीनीकरण हेतु आवेदन करने की तिथि	केंद्रीय मूषिजल प्राधिकरण के द्वारा प्राप्त सूची के आधार पर भूगर्भ जल विभाग का मतलब
					जनपद	विज्ञान खण्ड / शहरी क्षेत्र				कब से	कब तक		
1	2	3	4	5	6	7	8	9	10	11	12		
6	6/8/2021	MZFN0621RIND028	Mahalaxmi Kraft And Tissues Pvt. Ltd., Sri Ajay Garg	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOC/IND/ORI G/2018/3967, Dated 29.08.2018	7/8/2018	6/8/2020	21-07-2020	दिनांक 07.08.2020 से नवीनीकरण हेतु संस्तुति, नवीनीकरण-अनुमति को केंद्रों 05 पर देनी।	
8	6/8/2021	MZFN0721RIND035	M/S Shree Bhageshwari Papers Pvt Ltd, Sri Divesh Bansal	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOC/IND/ORI G/2018/3944, Dated 20.08.2018	7/8/2018	30-07-2020	16-06-2020	दिनांक 07.07.2020 से नवीनीकरण हेतु संस्तुति, नवीनीकरण-अनुमति को केंद्रों 05 पर देनी।	
9	6/8/2021	MZFN0721RIND036	M/S Shree Bhageshwari Papers Pvt Ltd, Unit-2, Sri Divesh Bansal	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOC/IND/ORI G/2018/4142, Dated 09-10-2018	25-09-2018	24-09-2020	15-09-2020	दिनांक 25.09.2020 से नवीनीकरण हेतु संस्तुति, नवीनीकरण-अनुमति को केंद्रों 05 पर देनी।	

1722

(1) प्रमाणित किया जाता है कि उपरोक्त प्रमाणित किया जाता है।



1723
Ground Water Department
 (Namami Gange & Rural Water Supply Department)
 Ministry of Jal Shakti
 Government of Uttar Pradesh

Form 8 (B)

[See rule 14(1)]

APPLICATION FOR RENEWAL OF NO-OBJECTION CERTIFICATE FOR SINKING OF WELL FOR ANY COMMERCIAL OR INDUSTRIAL OR INFRASTRUCTURAL OR BULK USER IN NOTIFIED AND NON-NOTIFIED AREA
अनापत्ति प्रमाण पत्र के नवीनीकरण का आवेदन पत्र

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]

Applicant's Details आवेदक का विवरण			
Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	MZFN0223RIN0129
Name of the Owner स्वामी का नाम	DIVESH BANSAL		
Mobile No. मोबाइल नंबर	8868002999	Email ID. ईमेल आईडी	ashishspul@gmail.com
Date of Birth जन्मतिथि	25/03/1974	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	6430-1059-0338	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	9TH KM STONE, BHOPA ROAD, MUZAFFARNAGAR, UTTAR PRADESH	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	MUZAFFARNAGAR	State राज्य	Uttar Pradesh
District जनपद	MUZAFFARNAGAR	Pin Code पिन कोड	251001
Designation पद	DIRECTOR	Company Name कंपनी का नाम	M/s SHREE BHAGESHWARI PAPERS PVT LTD UNIT - 2
Company Address कंपनी का पता	9TH KM STONE, BHOPA ROAD, MUZAFFARNAGAR	Authorization Letter प्राधिकार पत्र	
Details of Existing Well विद्यमान कूप का विवरण			
District जनपद	Muzaffar Nagar	Block ब्लॉक	Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	9TH KM STONE, BHOPA ROAD, MUZAFFARNAGAR	Municipality/Municipal Corporation नगर पालिक/नगर निगम	N/A
Ward No./Holding No. वार्ड संख्या/होल्डिंग संख्या	N/A	Land Details भूमि का विवरण	
Location Coordinates स्थान निर्देशांक	29.469693 77.790258	Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	
Particulars of The Existing Well विद्यमान कूप का ब्यौरा			
Date of Construction/Sinking of Well कूप की निर्माण तिथि	09/05/2009	Type of Well कूप का प्रकार	Tube Well/Boring
Discharge of Tube Well (cum./hr) ट्यूबवेल का निर्वहन (cum./hr)			
Housing Pipe If Any यदि कोई है		No	
Strainer Details स्ट्रेनर का विवरण			
Material of Strainer स्ट्रेनर की सामग्री	Iron	Number of Strainer(s) स्ट्रेनर की संख्या	4
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)
			Diameter (In millimeter) व्यास (मिलीमीटर में)
1	98.00	104.00	6.00 250.00
2	104.00	110.00	6.00 250.00
3	163.00	169.00	6.00 250.00
4	169.00	175.00	6.00 250.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	180.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Ground Water Level (In meter) भूजल स्तर (मीटर में)	10.00		

Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण **1724**

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	125.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	25.00	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	50.00
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	16/05/2009

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	3467.25
Daily Running Hours दैनिक उपयोग (घंटे में)	10.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल को आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Recharge Required रिचार्ज आवश्यक है	0.00	Total Ground water Extraction कुल भूजल निकासी	433375
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरे (उद्योग हेतु)	WASTE WATER TREATED IN EFFLUENT TREATMENT PLANT	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें		Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)	50.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	Yes	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	WE COMMIT TO COMPLY WITH ALL THE TERMS AND CONDITIONS OF NOC.
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी ³)			866812.00

When N.O.C. is not valid at the date of filling the application
जब अनापत्ति प्रमाण पत्र आवेदन भरने की तिथि में मान्य नहीं है

Date of Expiry of N.O.C	24/09/2020	Date of filling application for renewal	15/09/2020
Any clarification Report		Reason For Pendency	

affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m3/day

Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m3/day

Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories

Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs

Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.

Affidavit on non judicial stamp paper of Rs. 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done.
10 रुपये के न्यायिकतर स्टाम्प पेपर पर शपथ पत्र प्रस्तुत करने के निर्देश दिये जाते हैं जिसपर यह उल्लिखित हो कि अनापत्ति प्रमाणपत्र प्राप्त करने हेतु भरे गए आवेदन पत्र पर प्रदान की गई जानकारी के विरुद्ध आवेदक द्वारा कूप में किसी प्रकार के बदलाव/परिवर्तन नहीं किए जाएंगे।

NOC Issued By:
अनापत्ति प्रमाण पत्र (द्वारा निर्गत)

Central Ground Water Authority
केन्द्रीय भूगर्भ जल प्राधिकरण Yes

Certificate Number प्रमाणपत्र संख्या	CGWA/NOC/IND/ORIG/2018/4142	Issue Date निर्गमन तिथि	25/09/2018
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Expiry Date अंतिम तिथि	24/09/2020	Upload Certificate प्रमाणपत्र अपलोड करें	
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Ground Water Department Uttar Pradesh
भूगर्भ जल विभाग उत्तर प्रदेश सरकार No

Does industry come under MSME ?
क्या उद्योग MSME के अंतर्गत आता है ? No

Uploaded Affidavit
शपथ पत्र अपलोड किया

Application Date
आवेदन तिथि 03/02/2023

Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	TRANSFER OF CGWA TO UPGWD.	affidavit on non judicial stamp paper of Rs. 10 that compliance of conditions imposed about capacity of RWH to be installed and compliance of any other conditions imposed at the time of grant of N.O.C. have been made.
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Against Case No

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished here in above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled ..
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रेशन अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/मैं सहमत हूँ

कार्यालय जिलाधिकारी, मुजफ्फरनगर

पत्रांक. 545 /भूज0वि0जि0मु0नगर/अधि019/2022-23

दिनांक 8 फरवरी 2023

सेवा में,

सदस्य सचिव,

राज्य भूगर्भ जल प्रबंधन एवं

नियामक प्राधिकरण उत्तर प्रदेश।

विषय:- अनापत्ति नवीनीकरण हेतु आवेदनों के निस्तारण के संबंध में।
महोदय,

उपरोक्त विषयक आपके पत्र संख्या 22/यू0पी0रा0भू0ज0प्र0वि0प्रा0 दिनांक 03 फरवरी 2021 के क्रम में अवगत कराना है कि भूगर्भ जल विभाग उत्तर प्रदेश के पोर्टल पर अनापत्ति नवीनीकरण हेतु कुल 11 आवेदन प्राप्त हुए हैं जिनमें से 10 आवेदनों की पूर्ण में जारी अनापत्ति अवधि समाप्त हो गयी है लेकिन सभी आवेदकों ने समय से CGWA को नवीनीकरण हेतु आवेदन प्रेषित कर दिये गये थे, जिनका विवरण निम्न है-

क्र.स.	फर्म का नाम	आवेदक का नाम	आवेदन संख्या	विकास खण्ड
1	2	3	4	5
1-	M/s SHREE BHAGESHWARI PAPERS PVT LTD	Divesh Bansal	MZFN0223RIN0128	NAGAR PALIKA PARISHAD
2-	M/s SHREE BHAGESHWARI PAPERS PVT LTD UNIT - 2	Divesh bansal	MZFN0223RIN0129	NAGAR PALIKA PARISHAD
3-	M/s SIDDHESHWARI INDUSTRIES PVT LTD	Shishir sangal	MZFN0223RIN0125	NAGAR PALIKA PARISHAD
4-	M/s SIDDHESHWARI INDUSTRIES PVT LTD	Shishir sangal	MZFN0223RIN0126	NAGAR PALIKA PARISHAD
5-	M/s SIDDHESHWARI INDUSTRIES PVT LTD	Shishir sangal	MZFN0223RIN0127	NAGAR PALIKA PARISHAD
6-	H J TANNERY PVT LTD	Mohd Imran	MZFN0123RIN0123	KUKDA SADAR
7-	THE GANGA KISAN SAHKARI CHINI MILLS LTD	Kamal Rastogi	MZFN1222RIN0118	MORNA
8-	TEHRI IRON AND STEEL CASTING LTD	Vaibhav Goel	MZFN0123RIN0120	NAGAR PALIKA PARISHAD
9-	TEHRI IRON AND STEEL CASTING LTD	Vaibhav Goel	MZFN0123RIN0121	NAGAR PALIKA PARISHAD
10-	TEHRI IRON AND STEEL CASTING LTD	Vaibhav Goel	MZFN0123RIN0122	NAGAR PALIKA PARISHAD

महोदय क्रम संख्या 01, 02,03,04 व 05 पर अंकित आवेदकों के पूर्व में आवेदन आपके पत्र संख्या 88/भू0ज0वि0/एक्ट(एन0ओ0सी)-21दिनांक 09 अगस्त 2021 एवं 132/भू0ज0वि0/एक्ट(एन0ओ0सी)-21 दिनांक 11 /10/2021 की संस्तुति के उपरान्त स्वीकृत किये जा चुके थे जिनकी आवेदन संख्या क्रमशः MZFN0721RIN0035, MZFN0721RIN0036, MZFN0921RIN0055, MZFN0921RIN0056 व MZFN0921RIN0057 है। उक्त पाँचों आवेदकों द्वारा पुनः भूजल निष्कर्षण सीमा को कम करते हुए आवेदन किये गये हैं। अतः उक्त आवेदकों के पूर्व आवेदनों को निरस्त समझते हुए नवीन आवेदनों को संज्ञान में लेने का कष्ट करे।

उपरोक्त सभी आवेदन आनलाइन माध्यम से अग्रिम कार्यवाही हेतु आपकी सेवा में प्रेषित है।

जिलाधिकारी
मुजफ्फरनगर

पत्रांक 545/भूजविजिमुनगर/अधि019/2022-23

तादिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ प्रेषिता

- 1- मुख्य विकास अधिकारी, मुजफ्फरनगर।
- 2- जिला विकास अधिकारी, मुजफ्फरनगर।
- 3- क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियन्त्रण बोर्ड मुजफ्फरनगर।


जिलाधिकारी
मुजफ्फरनगर

प्रेषक,

निदेशक,
 भूगर्भ जल विभाग, उत्तर प्रदेश,
 9वाँ तल इन्दिरा भवन,
 लखनऊ।

सेवा में,

जिलाधिकारी, जनपद-मुजफ्फरनगर/
 अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद,
 मुजफ्फरनगर।

पत्रांक 100 / भूजोवि०/एक्ट(एनओसी)-23

लखनऊ: फरवरी 16 2023

विषय:- केन्द्रीय भूमिजल प्राधिकरण के समक्ष पूर्व में अनापत्ति निर्गमन/नवीनीकरण हेतु जनपद-मुजफ्फरनगर के लम्बित प्रकरणों के निस्तारण के सन्दर्भ में।

संदर्भ:- पत्र संख्या 545/भूजोवि०जि०मु०नगर/अधि०19/2022-23, दिनांक 08.02.2023 के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक अपने पत्र संख्या 545/भूजोवि०जि०मु०नगर/अधि०19/2022-23, दिनांक 08.02.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा अवगत कराया गया कि फर्म मैसर्स श्री भागेश्वरी पेपर्स प्रा०लि० द्वारा आवेदित 01 आवेदन यथा आवेदन संख्या MZFN0721RIN0035 व मैसर्स श्री भागेश्वरी पेपर्स प्रा०लि० यूनिट-2 द्वारा आवेदित 01 आवेदन यथा आवेदन संख्या MZFN0721RIN0036 तथा मैसर्स सिद्धेश्वरी इण्डस्ट्रीज प्रा०लि० द्वारा आवेदित 03 आवेदनों यथा आवेदन संख्या MZFN0921RIN0055, MZFN0921RIN0056 व MZFN0921RIN0057 जिस पर इस कार्यलय के पत्र क्रमशः पत्र संख्या 88/भूजोवि०/एक्ट(एनओसी)-21, दिनांक 09.08.2021 व पत्र संख्या 132/भूजोवि०/एक्ट(एनओसी)-21, दिनांक 11.10.2021 के द्वारा कूपों के नवीनीकरण किये जाने की संस्तुति पूर्व में प्रदान की जा चुकी है। आपके पत्र द्वारा यह भी अवगत कराया गया उक्त फर्मों द्वारा भूजल निष्कर्षण सीमा को कम करते हुए पुनः आवेदन संख्या MZFN0223RIN0128 व MZFN0223RIN0129 तथा MZFN0223RIN0125, MZFN0223RIN0126, MZFN0223RIN0127 आवेदित किये हैं, को इस कार्यलय में ऑनलाइन माध्यम से अग्रोत्तर कार्यवाही किये जाने हेतु प्रेषित किया गया है (उक्त फर्मों के पूर्व आवेदित आवेदनों को निरस्त किये जाने की सूचना अप्राप्त)।

उपरोक्त प्रेषित पत्र, आवेदनों व संलग्न अन्य आलेखों का परीक्षण किया गया, जिसके अनुसार मैसर्स श्री भागेश्वरी पेपर्स प्रा०लि० को केन्द्रीय भूमि जल प्राधिकरण द्वारा पूर्व में अनापत्ति प्रमाण पत्र संख्या CGWA/NOC/IND/ORIG/2018/3944, Dated 20-08-2018 के द्वारा एक बोरवैल हेतु दिनांक 31.07.2018 से दिनांक 30.07.2020 तक, मैसर्स श्री भागेश्वरी पेपर्स प्राइवेट लिमिटेड, यूनिट-2 को केन्द्रीय भूमि जल प्राधिकरण द्वारा पूर्व में अनापत्ति प्रमाण पत्र संख्या CGWA/NOC/IND/ORIG/2018/4142, Dated 09-10-2018 के द्वारा एक बोरवैल हेतु दिनांक 25.09.2018 से दिनांक 24.09.2020 तक जबकि मैसर्स सिद्धेश्वरी इण्डस्ट्रीज प्रा०लि० को केन्द्रीय भूमि जल प्राधिकरण द्वारा पूर्व में अनापत्ति प्रमाण पत्र संख्या CGWA/NOC/IND/ORIG/2018/3999, दिनांक 25.09.2018 के द्वारा तीन बोरवैल हेतु दिनांक 08.08.2018 से दिनांक 07.08.2020 तक की अनापत्ति प्रदान की गयी है।

अतएव आपके पत्र संख्या 545/भूजोवि०जि०मु०नगर/अधि०19/2022-23, दिनांक 08.02.2023 द्वारा की गयी संस्तुति के क्रम में इस कार्यलय के पत्रों यथा पत्र संख्या 88/भूजोवि०/एक्ट(एनओसी)-21, दिनांक 09.08.2021 व पत्र संख्या 132/भूजोवि०/एक्ट(एनओसी)-21, दिनांक 11.10.2021 के द्वारा पूर्व फर्मों के पूर्व आवेदनों में दिये गये विभागीय मंतव्य को निरस्त करते हुए उसके स्थान पर आवेदन संख्या MZFN0223RIN0128 व MZFN0223RIN0129 तथा MZFN0223RIN0125, MZFN0223RIN0126 व MZFN0223RIN0127 द्वारा वांछित भूजल निष्कर्षण की समयावधि के नवीनीकरण हेतु संस्तुति तद्दिनांक (क्रमशः दिनांक 31.07.2020, दिनांक 25.09.2020 व दिनांक 08.08.2020) से इस शर्त के साथ प्रदान की जाती है कि जनपद स्तर पर पूर्ण रूप से सुनिश्चित कर लिया जाये कि फर्म के आवेदनों यथा आवेदन संख्या MZFN0721RIN0035, MZFN0721RIN0036, MZFN0921RIN0055, MZFN0921RIN0056 व MZFN0921RIN0057 पर नवीनीकरण हेतु अनापत्ति निर्गत न की गयी हो। नवीनीकरण अनापत्ति की वैधता 05 वर्ष होगी।

अतएव प्रकरणवार विभाग की संस्तुति के आधार पर अधिनियम तथा नियमावली में प्राविधानित अनापत्ति निर्गमन की विभिन्न शर्तों का अनुपालन कराते हुए तथा उपभोक्ताओं से नवीनीकृत अवधि का भूजल निकासी शुल्क (Ground Water Abstraction Fees) भी जमा कराते हुए सम्बन्धित आवेदनों का निस्तारण ससमय सुनिश्चित कराने का कष्ट करें।
संलग्नक: यथोक्त (05 आवेदन)

भवदीय,

 (वी०के० उपाध्याय)
 निदेशक।

पत्रांक (I)/भू०ज०वि०/तद्दिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन और नियामन प्राधिकरण, उ०प्र०, लखनऊ।
2. नोडल अधिकारी, वेब पोर्टल, जनपद मुजफ्फरनगर।
3. सम्बन्धित उपभोक्ता को उनके आवेदन पत्र के क्रम में।

(वी०के० उपाध्याय)
 निदेशक।



Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF PROPOSED WELL IN NON-NOTIFIED AREA

प्रस्तावित कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]

[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	MZFN0322NIN0115
Name of the Applicant आवेदक का नाम	GYANPRAKASH BHATIA		
Mobile No. मोबाइल नंबर	9837804605	Email ID. ईमेल आईडी	galaxypapers@gmail.com
Date of Birth जन्मतिथि	24/09/1947	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	4450-9939-4330	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	9th km, jolly road, muzaffarnagar		
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	MUZAFFAR NAGAR	State राज्य	Uttar Pradesh
District जनपद	MUZAFFAR NAGAR	Pin Code पिन कोड	251001
Designation पद	DIRECTOR	Company Name कंपनी का नाम	GALAXY PAPERS PRIVATE LIMITED
Company Address कंपनी का पता	8TH KM STONE, JOLLY ROAD, MUZAFFARNAGAR	Authorization Letter प्राधिकार पत्र	

Details of Proposed Well
प्रस्तावित कूप का विवरण

District जनपद	Muzaffar Nagar	Block ब्लॉक	Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	478/1	Municipality/Municipal Corporation नगर पालिका/नगर निगम	No
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	N/A	Land Details भूमि का विवरण	

Particulars of The Proposed Well
प्रस्तावित कूप का ब्यौरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	20/12/2021	Type of the Well कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In Meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	50.00
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	100.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	Iron

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	Iron	Number of Strainer(s) स्ट्रेनर की संख्या	1
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S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	44.00	50.00	6.00	100.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	50.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well?	No
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Give Particulars Regarding Water Quality of the Well
कूप की जलीय गुणवत्ता का विवरण दें

N/A

Details of Proposed Pumping Device
प्रस्तावित पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	50.00
Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	20.00	Horse Power (H.P.) हॉर्स पावर (एच.पी.)	5.50
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	20/12/2021

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Proposed Well प्रस्तावित कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	1500.00
Daily Running Hours दैनिक उपयोग (घंटे में)	5.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Recharge Required रिचार्ज आवश्यक है	30000.00	Total Ground water Extraction कुल भूजल निकासी	30000
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	EFFLUENT TREATMENT PLANT	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes

Upload NOC

अनापत्ति प्रमाणपत्र अपलोड करें



Whether Rain Water Harvesting Structure has
been Constructed within the Premises?
क्या परिसर में वर्षा जल संचयन संरचना का निर्माण
किया गया है?

No

Any Other Information Which You Would Like
to Furnish
कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:

N/A

Affidavit on non judicial stamp paper of Rs. 10 for installation of appropriate rain water harvesting structure/ measure within a period of one year from
Issuing of NOC Date

एनओसी तिथि जारी करने से एक वर्ष की अवधि के भीतर उचित वर्षा जल संचयन संरचना / माप की स्थापना के लिए रु 10- के गैर न्यायिक स्टाम्प पेपर



Affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water
requirement is up to 10 m3/day



Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in
cases where requirement of ground water is more than 10m3/day



Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved
laboratories



Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs



Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall
have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-
economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.



Does industry come under MSME?
क्या उद्योग MSME के अंतर्गत आता है ?

Yes

MSME Certificate No.
एमएसएमई प्रमाणपत्र संख्या

UDYAM-UP-58-0000352

MSME Certificate Issuance Date
एमएसएमई प्रमाणपत्र के निर्गमन की तिथि

21/08/2020

MSME Certificate Validity
एमएसएमई प्रमाणपत्र की वैधता

20/08/2025

Uploaded MSME Certificate
अपलोड किया गया एमएसएमई प्रमाणपत्र



Type of MSME
एमएसएमई का प्रकार

Small

Uploaded Affidavit
शपथ पत्र अपलोड किया

N/A

Application Date
आवेदन तिथि

14/03/2022

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or
thereafter, my application/registration is liable to be rejected/cancelled.
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/सहमत



1731
Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (B)

[See rule 14(1)]

APPLICATION FOR RENEWAL OF NO-OBJECTION CERTIFICATE FOR SINKING OF WELL FOR ANY COMMERCIAL OR INDUSTRIAL OR INFRASTRUCTURAL OR BULK USER IN NOTIFIED AND NON-NOTIFIED AREA

अनापत्ति प्रमाण पत्र के नवीनीकरण का आवेदन पत्र

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]

Applicant's Details आवेदक का विवरण			
Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	MZFN0122RIN0085
Name of the Owner स्वामी का नाम	GYANPRAKASH BHATIA		
Mobile No. मोबाइल नंबर	9837804605	Email ID. ईमेल आईडी	galaxypapers@gmail.com
Date of Birth जन्मतिथि	24/09/1947	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	445099394330	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	9th km, jolly road, muzaffarnagar	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	MUZAFFAR NAGAR	State राज्य	Uttar Pradesh
District जनपद	MUZAFFAR NAGAR	Pin Code पिन कोड	251001
Designation पद	DIRECTOR	Company Name कंपनी का नाम	GALAXY PAPERS PRIVATE LIMITED
Company Address कंपनी का पता	9TH KM STONE, JOLLY ROAD, MUZAFFARNAGAR	Authorization Letter प्राधिकार पत्र	
Details of Existing Well विद्यमान कूप का विवरण			
District जनपद	Muzaffar Nagar	Block ब्लॉक	Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	478/1	Municipality/Municipal Corporation नगर पालिका/नगर निगम	No
Ward No./Holding No. वार्ड संख्या/होल्डिंग संख्या	N/A	Land Details भूमि का विवरण	
Location Coordinates स्थान निर्देशांक	29.264510N 77.462853E	Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	
Particulars of The Existing Well विद्यमान कूप का ब्यौरा			
Date of Construction/Sinking of Well कूप की निर्माण तिथि	01/09/1992	Type of Well कूप का प्रकार	Tube Well/Boring
Discharge of Tube Well (cum./hr) ट्यूबवेल का निर्वहन (cum./hr)	20		
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	50.00
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	100.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	Iron
Strainer Details स्ट्रेनर का विवरण			
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)
1	44.00	50.00	6.00
Diameter (In millimeter) व्यास (मिलीमीटर में)			100.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	50.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Ground Water Level (In meter) भूजल स्तर (मीटर में)	12.00		

Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण		1732	
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	20.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	5.50	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	50.00
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	01/09/1992
Details of Utilization of Well कूप के उपयोग का विवरण			
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	3000.00
Daily Running Hours दैनिक उपयोग (घंटे में)	10.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Recharge Required रिचार्ज आवश्यक है	60000.00	Total Ground water Extraction कुल भूजल निकासी	60000
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	EFFLUENT TREATMENT PLANT	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें		Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)	50.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	No	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	N/A
Affidavit on non judicial stamp paper of Rs. 10 for installation of appropriate rain water harvesting structure/ measure within a period of one year from Issuing of NOC Date एन.ओ.सी तिथि जारी करने से एक वर्ष की अवधि के भीतर उचित वर्षा जल संचयन संरचना / माप की स्थापना के लिए रु 10. के गैर न्यायिक स्टाम्प पेपर			
When N.O.C. is not valid at the date of filling the application जब अनापत्ति प्रमाण पत्र आवेदन भरने की तिथि में मान्य नहीं है			
Date of Expiry of N.O.C	17/07/2020	Date of filling application for renewal	06/06/2020
Any clarification Report		Reason For Pendency	
affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m3/day			
Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m3/day			
Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories			
Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs			
Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.			
Affidavit on non judicial stamp paper of Rs. 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done. 10 रुपये के न्यायिक स्टाम्प पेपर पर शपथ पत्र प्रस्तुत करने के निर्देश दिये जाते हैं जिसपर यह उल्लिखित हो कि अनापत्ति प्रमाणपत्र प्राप्त करने हेतु भरे गए आवेदन पत्र पर प्रदान की गई जानकारी के विरुद्ध आवेदक द्वारा कूप में किसी प्रकार के बदलाव/परिवर्तन नहीं किए जाएंगे।			
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)			
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			Yes
Certificate Number प्रमाणपत्र संख्या	1566	Issue Date निर्गमन तिथि	18/07/2018
Expiry Date अंतिम तिथि	17/07/2020	Upload Certificate प्रमाणपत्र अपलोड करें	
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			No
Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?			No
Application Date आवेदन तिथि		27/02/2022	
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	THE TIME PERIOD OF THE PREVIOUS CGWA NOC EXPIRED	affidavit on non judicial stamp paper of Rs. 10 that compliance of conditions imposed about capacity of RWH to be installed and compliance of any other conditions imposed at the time of grant of N.O.C. have been made.	
Against Case	No		
Declaration by the Applicant आवेदक द्वारा उद्घोषणा			
I do hereby declare that the particulars furnished here in above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .. मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा।			
I Agree/मैं सहमत हूँ <input type="checkbox"/>			

Impact Assesment Report/Affidavit, local bodies Certificate, CGWA Applied & Expired NOC, No alteration Affidavit etc) सही है। उपरोक्त आवेदकों की पूर्व में CGWA द्वारा जारी अनापत्ति प्रमाण पत्र की अन्तिम तिथि समाप्त हो गयी है, उक्त आवेदकों ने अवगत कराया है कि पूर्व में इनके द्वारा अनापत्ति प्रमाण-पत्र हेतु CGWA के समक्ष आवेदन कर दिया था। ऐसे प्रकरणों में सदस्य सचिव राज्य भूगर्भ जल प्रबन्धन एवं नियामक प्राधिकरण उ०प्र०, के पत्र सं० 22 दिनांक 03/02/2021 के द्वारा अवगत कराया गया कि ऐसे प्रकरणों को नवीनीकरण की कार्यवाही हेतु प्रत्यावेदन मूल रूप से उनके कार्यालय में अग्रेतर कार्यवाही हेतु प्रेषित किया जाये या पोर्टल के द्वारा Online Forward किये जाये।

अतः उपरोक्त 09 आवेदन सदस्य सचिव राज्य भूगर्भ जल प्रबन्धन एवं नियामक प्राधिकरण उ०प्र० को अग्रेतर कार्यवाही हेतु Portal द्वारा online forward किये जा सकते हैं।

क्रम संख्या 02,06,07,09,11 के आवेदनों में पूर्व की केन्द्रीय भूजल बोर्ड द्वारा जारी भूजल निष्कर्षण की अनुमति से अधिक हेतु आवेदन किया गया है अतः पाँचों आवेदन अस्वीकृत करने योग्य है।

कृपया उपरोक्तानुसार कार्यवाही किये जाने हेतु सहमति की दशा में हस्ताक्षर/अनुमोदन करना चाहे।


हाईड्रोलाजिस्ट/मॉडल अधिकारी,
भूगर्भ जल विभाग, सहारनपुरा


29/3/2022
मुख्य विकास अधिकारी,
मुजफ्फरनगरा


जिला विकास अधिकारी,
मुजफ्फरनगरा


जिलाधिकारी,
मुजफ्फरनगरा

द्वारा संबंधित कम्पनी के भौतिक सत्यापन दिनांक 28/03/22 में किया गया जिसकी रिपोर्ट पत्रावली के दायीं ओर रक्षित है। जिसके अनुसार यह तीनों आवेदन स्वीकृत करने योग्य है।

उक्त आवेदक के पूर्व में किये गये आवेदन संख्या MZFN0121NCO0001 को निरस्त करने के लिये आवेदक द्वारा प्रार्थना पत्र एवं Affidavit(Notary) दिया गया है। अतः उक्त आवेदन को निरस्त करने की अनुमति प्रदान करना चाहे।

ब- अनापत्ति नवीनीकरण हेतु प्राप्त आवेदन-

क्र.स	फर्म का नाम	आवेदक का नाम	आवेदन संख्या	विकास खण्ड
1	2	3	4	5
1.	Orient Board and Paper Mills Pvt. Ltd.	Anant Tyagi	MZFN0222RIN0089	MUZAFFARNAGAR
2.	Orient Board and Paper Mills Pvt. Ltd.	Anant Tyagi	MZFN0222RIN0090	MUZAFFARNAGAR
3.	Orient Board and Paper Mills Pvt. Ltd.	Anant Tyagi	MZFN0322RIN0100	MUZAFFARNAGAR
4.	DLS Papers Pvt. Ltd.	Lakshman Singh	MZFN0222RIN0091	KHATAULI
5.	DLS Papers Pvt. Ltd.	Lakshman Singh	MZFN0222RIN0092	KHATAULI
6.	Gulshan Polyols Ltd. Food Processing Unit	A.K. Vats	MZFN0222RIN0093	MUZAFFARNAGAR
7.	Gulshan Polyols Ltd. Food Processing Unit	A.K. Vats	MZFN0222RIN0094	MUZAFFARNAGAR
8.	Gulshan Polyols Ltd.	Ashwani Kumar Vats	MZFN0222RIN0095	MUZAFFARNAGAR
9.	Gulshan Polyols Ltd.	Ashwani Kumar Vats	MZFN0222RIN0096	MUZAFFARNAGAR
10.	Galaxy Papers Pvt. Ltd.	Gyan Prakash Bhatia	MZFN0122RIN0085	MUZAFFARNAGAR
11.	Galaxy Papers Pvt. Ltd.	Gyan Prakash Bhatia	MZFN0122RIN0086	MUZAFFARNAGAR
12.	Bajaj Hindusthan Sugar Limited Unit Budhana	Raj Singh Chaudary	MZFN0322RIN0097	BUDHANA
13.	Bajaj Hindusthan Sugar Limited Unit Budhana	Raj Singh Chaudary	MZFN0322RIN0098	BUDHANA
14.	Bajaj Hindusthan Sugar Limited Unit Budhana	Raj Singh Chaudary	MZFN0322RIN0099	BUDHANA
15.	Gulshan Polyols Ltd. Food Processing Unit	A.K. Vats	MZFN0322RIN0101	MUZAFFARNAGAR
16.	Gulshan Polyols Ltd. Food Processing Unit	A.K. Vats	MZFN0322RIN0102	MUZAFFARNAGAR
17.	Gulshan Polyols Ltd.	Ashwani Kumar Vats	MZFN0322RIN0103	MUZAFFARNAGAR

आवेदन क्रमांक 01,03 के आवेदको द्वारा अपलोड किये गये सभी दस्तावेज (जैसे कि ID, UPPCB NOC, NABL Report, RWH PROPOSAL, RWH affidavit, Authority letter, Impact Assesment Report/Affidavit, local bodies Certificate, CGWA Applied & Expired NOC, No alteration Affidavit etc) सही है। अतः यह दोनो आवेदन स्वीकृत करने योग्य है।

आवेदन क्रमांक 04,05,10,12,13,14,15,16,17 के आवेदको द्वारा अपलोड किये गये सभी दस्तावेज (जैसे कि ID, UPPCB NOC, NABL Report, RWH PROPOSAL, RWH affidavit, Authority letter,

मुख्य विकास अधिकारी/जिलाधिकारी, मुजफ्फरनगर(अध्यक्ष)

महोदय,

उत्तर प्रदेश भूगर्भ जल प्रबन्धन और विनियमन अधिनियम 2019 के अन्तर्गत, मुजफ्फरनगर में भूगर्भ जल विभाग के पोर्टल पर भूगर्भ जल निष्कर्षण अनापत्ति प्रमाण पत्र हेतु 11 एवं अनापत्ति नवीनीकरण हेतु 17 नवीन आवेदन प्राप्त हुये है, जिनका विवरण निम्न है-

अ- अनापत्ति हेतु प्राप्त आवेदन-

क्र.स	फर्म का नाम	आवेदक का नाम	आवेदन संख्या	विकास खण्ड
1	2	3	4	5
1.	M/s Shree Veer Balaji Paper Mills	Manojkumar Kumar Bhargav	MZFN0122NIN0103	KUKDA SADAR
2.	Vellum Paper Pvt. Ltd.	Muneer Alam	MZFN0222NIN0104	KUKDA SADAR
3.	Vellum Paper Pvt. Ltd.	Muneer Alam	MZFN0222NIN0105	KUKDA SADAR
4.	Sarvottam Rolling Mills Pvt. Ltd.	Sanjay Kumar Jain	MZFN0222NIN0106	MUZAFFARNAGAR
5.	Sarvottam Rolling Mills Pvt. Ltd.	Sanjay Kumar Jain	MZFN0222NIN0107	MUZAFFARNAGAR
6.	Tehri Pulp and Paper Ltd.	Sachin Agrawal	MZFN0322NIN0108	MUZAFFARNAGAR
7.	Tehri Pulp and Paper Ltd.	Sachin Agrawal	MZFN0322NIN0109	MUZAFFARNAGAR
8.	Tehri Pulp and Paper Ltd.	Sachin Agrawal	MZFN0322NIN0110	MUZAFFARNAGAR
9.	M/s Kiran Organic Industry	Ravindra Kumar	MZFN0322NIN0111	MUZAFFARNAGAR
10.	M/s Kiran Organic Industry	Ravindra Kumar	MZFN0322NIN0112	MUZAFFARNAGAR
11.	Galaxy Papers Pvt. Ltd.	Gyan Prakash Bhatia	MZFN0322NIN0115	MUZAFFARNAGAR

उपरोक्त क्रमांक संख्या 01 के आवेदन में अपलोड की गयी UPPCB NOC की वैधता समाप्त होने के कारण यह आवेदन अस्वीकृत करने योग्य है।

क्रम संख्या 02,03,04,05,09,10 एवं 11 के आवेदनों पर पूर्व में Query लगायी गयी थीं जोकि तदिनांक पूर्ण कर ली गयी हैं तत्पश्चात उक्त सभी 07 आवेदकों द्वारा अपलोड किये गये सभी दस्तावेज जैसे कि (ID, UPPCB NOC, NABL Report, RWH PROPOSAL, RWH affidavit, Authority letter, Impact Assesment Report/Affidavit, local bodies Certificate) आदि सही है अतः ये सभी 07 आवेदन स्वीकृत करने योग्य है।

क्रमांक संख्या 06,07,08 के आवेदक द्वारा पूर्व में अनापत्ति हेतु आवेदन स्वीकृत किया जा चुका था परन्तु भूजल निष्कर्षण शुल्क नहीं जमा करने के कारण अनापत्ति प्रमाण पत्र लंबित है, आवेदक द्वारा पूर्व से कम मात्रा के भूजल निष्कर्षण हेतु पुनः आवेदन किये गये है एवं कार्यालय मुख्य विकास अधिकारी के डायरी संख्या CR-1891 दिनांक 22/03/22 पर पृष्ठांकित आदेश के अनुपालन में टास्क फोर्स जिला भूगर्भ जल प्रबन्धन परिषद मुजफ्फरनगर के

प्रेषक,

निदेशक,
 भूगर्भ जल विभाग, उत्तर प्रदेश,
 9वाँ तल इन्दिरा भवन,
 लखनऊ।

सेवा में,

जिलाधिकारी, जनपद-मुजफ्फरनगर/
 अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्,
 मुजफ्फरनगर।

पत्रांक 15 / भूज०वि०/एक्ट(एनओसी)-22

लखनऊ: मई 10 2022

विषय:- केन्द्रीय भूमिजल प्राधिकरण के समक्ष पूर्व में अनापत्ति निर्गमन/नवीनीकरण हेतु जनपद-मुजफ्फरनगर के लम्बित प्रकरणों के निस्तारण के सन्दर्भ में।

संदर्भ:- पत्र संख्या 09/भूज०वि०जि०ख०मु०नगर/अधि०19/2022-23, दिनांक 04.05.2022 के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक अवगत होने का कष्ट करें कि नोडल अधिकारी, जनपद मुजफ्फरनगर द्वारा वेब-पोर्टल पर ऑन लाइन विधा द्वारा पूर्व में केन्द्रीय भूजल प्राधिकरण के समक्ष जनपद मुजफ्फरनगर में भूजल निष्कर्षण हेतु अनापत्ति निर्गमन/नवीनीकरण के लम्बित 04 प्रकरणों को निस्तारित किये जाने हेतु इस कार्यालय को प्रेषित किया गया था, जिस पर कार्यालय द्वारा लगाई द्वारा ऑनलाइन आपत्तियों का निस्तारण करते हुए नोडल अधिकारी ने अपने पत्र संख्या 09/भूज०वि०जि०ख०मु०नगर/अधि०19/2022-23, दिनांक 04.05.2022, जो इस कार्यालय में 09.05.2022 को प्राप्त हुआ है, के द्वारा 04 प्रकरणों को पुनः इस कार्यालय में अग्रेत्तर कार्यवाही किये जाने हेतु प्रेषित किया है।

उक्त के क्रम में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में उ०प्र० भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम, 2019 के प्राविधानानुसार गठित उ०प्र० राज्य भूगर्भ जल प्रबन्धन और विनियामक प्राधिकरण की दिनांक 20.01.2021 को आयोजित द्वितीय बैठक के कार्यवृत्त में दिये गये निर्देशों के अनुपालन एवं जल शक्ति मंत्रालय, केन्द्रीय भूजल प्राधिकरण, नई दिल्ली की फाइल संख्या सीजीडब्लूबी/11/2020/सीजीडब्लूए-177, दिनांक 30-03-2021 द्वारा दी गयी आख्या के आधार पर उपरोक्त संदर्भित 04 प्रकरणों पर विभाग की संस्तुति संलग्नित तालिका के अनुसार है।

संलग्न तालिका में प्रकरणवार विभाग की संस्तुति के आधार पर अधिनियम तथा नियमावली में प्राविधानित अनापत्ति निर्गमन की विभिन्न शर्तों का अनुपालन कराते हुए तथा उपभोक्ताओं से नवीनीकृत अवधि का भूजल निकासी शुल्क (Ground Water Abstraction Fees) भी जमा कराते हुए सम्बन्धित 04 आवेदनों का निस्तारण ससमय सुनिश्चित कराने का कष्ट करें।

संलग्नक: यथोक्त (04 आवेदन)

भवदीय

(वी०के० उपाध्याय)
 निदेशक।

पत्रांक (i)/भूज०वि०/एक्ट(एनओसी)-22/तददिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन और नियामक प्राधिकरण, उ०प्र०, लखनऊ।
2. नोडल अधिकारी, वेब पोर्टल, जनपद मुजफ्फरनगर।
3. सम्बन्धित आवेदक को ई-मेल के माध्यम से।

(वी०के० उपाध्याय)
 निदेशक।

जिला भुगर्म जल प्रबन्धन परिषद्, जनपद-मुजफ्फरनगर से प्राप्त प्रकरणों पर निदेशालय, भुगर्म जल विभाग, उ0प्र0 का मंतव्य।

क्रम सं०	कार्यालय निदेशक, भुगर्म जल विभाग, उत्तर प्रदेश को आवेदन प्राप्ति की तिथि	आवेदन संख्या	आवेदनकर्ता का विवरण	मूलतः उपयोगिता का प्रकार	मूलतः निष्कर्षण हेतु क्षेत्र का विवरण		विकास/शहरी क्षेत्र की श्रेणी (नोटिफाइड/नॉन-नोटिफाइड)	केन्द्रीय भूमिजल प्राधिकरण द्वारा पूर्व में निर्गत एन0ओ0सी0 का विवरण	केन्द्रीय भूमिजल प्राधिकरण द्वारा पूर्व में निर्गत एन0ओ0सी0 के कब से कब तक		केन्द्रीय भूमिजल प्राधिकरण को एन0ओ0सी0 के नवीनीकरण हेतु आवेदन करने की तिथि	केन्द्रीय भूमिजल प्राधिकरण के द्वारा प्राप्त सूची के आधार पर भुगर्म जल विभाग का मंतव्य
					जनपद	विकास/खण्ड/शहरी क्षेत्र			कब से	कब तक		
1	2	3	4	5	6	7	8	9	10	11	12	
1	9/5/2022	MZFN0222RIN0091	DLS Papers Pvt. Ltd., Sri Lakshman Singh	Industrial	Muzaffar Nagar	Khatauli	Non Notified	CGWA/NOCI/ND/ORIG/2018/4551, Dated 01.02.2019	19-12-2018	18-12-2020	N/A	नोडल अधिकारी के पत्र संख्या 09 / भुजलवि0वि0ख0भुगर्मनगर / अति019 / 2022-23, दिनांक 04.05.2022 के द्वारा दी गयी आख्या के आधार पर दिनांक 19.12.2020 से नवीनीकरण हेतु संस्तुति। नवीनीकृत अनारपित की केंचता 05 वर्ष होगी।
2	9/5/2022	MZFN0222RIN0092	DLS Papers Pvt. Ltd., Sri Lakshman Singh	Industrial	Muzaffar Nagar	Khatauli	Non Notified	CGWA/NOCI/ND/ORIG/2018/4551, Dated 01.02.2019	19-12-2018	18-12-2020	N/A	नोडल अधिकारी के पत्र संख्या 09 / भुजलवि0वि0ख0भुगर्मनगर / अति019 / 2022-23, दिनांक 04.05.2022 के द्वारा दी गयी आख्या के आधार पर दिनांक 19.12.2020 से नवीनीकरण हेतु संस्तुति। नवीनीकृत अनारपित की केंचता 05 वर्ष होगी।
3	9/5/2022	MZFN0322RIN0101	Gulshan Polyols Limited Food Processing Unit, Sri A.K. Vats	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOCI/ND/ORIG/2019/6328, Dated 18.10.2019	16-10-2019	15-10-2021	N/A	नोडल अधिकारी के पत्र संख्या 09 / भुजलवि0वि0ख0भुगर्मनगर / अति019 / 2022-23, दिनांक 04.05.2022 के द्वारा दी गयी आख्या के आधार पर दिनांक 16.10.2021 से नवीनीकरण हेतु संस्तुति। नवीनीकृत अनारपित की केंचता 05 वर्ष होगी।
4	9/5/2022	MZFN0122RIN0085	Galaxy Papers Private Limited, Sri Gyan Prakash Bhatia	Industrial	Muzaffar Nagar	Muzaffar Nagar	Non Notified	CGWA/NOCI/ND/ORIG/2018/3448, Date 30-07-2018	18-07-2018	17-07-2020	Application No 21-4/2302/UP/IND /2017, DATE 06-06-2020	नोडल अधिकारी के पत्र संख्या 09 / भुजलवि0वि0ख0भुगर्मनगर / अति019 / 2022-23, दिनांक 04.05.2022 के द्वारा दी गयी आख्या के आधार पर दिनांक 18.07.2020 से नवीनीकरण हेतु संस्तुति। नवीनीकृत अनारपित की केंचता 05 वर्ष होगी।

(ती0प्र0 उपप्राप्त)
निदेशक।



Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC013790

VALID FROM 31/03/2022 TO 30/03/2027

Name of the Applicant	GYANPRAKASH BHATIA		
Address of the Applicant:	9th km, jolly road, muzaffarnagar		
Company Name:	GALAXY PAPERS PRIVATE LIMITED	Company Address	8TH KM STONE, JOLLY ROAD, MUZAFFARNAGAR
Serial No. of Application Form	MZFN0322NIN0115	Date of Submission	14/03/2022
Specimen Signature of the User:			
Location particulars:			
District	Muzaffar Nagar	Block	Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar
J.L. No		Plot No.	478/1
Municipality/Corporation	No	Ward No.	N/A
Holding No.			N/A
Rate of Withdrawal (m ³ /hr.)	20.00	Date of Energization (In Case of Electric Pump)	20/12/2021

Particulars of the Proposed Well and Pumping Device:

Type of the Well	Tube Well/Boring	Purpose of the Well	Industrial
Assembly Size (For Tube Well)	50.00	Approx. Strainer Length (For Tube Well)	0.00
Diameter (For Dug Well)	0.00	Type of Pump to be Used:	Submersible
H.P. of the Pump:	5.50	Operational Device	Electric Motor
Maximum Allowable Rate of Withdrawal (m ³ /hr.):	20.00	Maximum Allowable Running Hours Per Day:	5.00
Maximum Allowable Annual Extraction of Ground Water:	30000	Recharge Required:	30000.00

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 30000.00 cubic meter, as specified under the application form within the given time period..

GENERAL CONDITIONS

- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell / tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry

1	< 10	1739	0	0	0
2	11 - 50		1	1	0
3	50- 500		1	0	1
4	> 500		2	0	2

- o The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- o For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- o The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- o All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- o The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- o A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
 - o Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :18/08/2022

Place:Muzaffar Nagar

This certificate is electronically generated and does not require digital signature



1740
Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG010917

VALID FROM 26/05/2022 TO 18/07/2025

Registration No.: 202201000342			
Name of the Owner	GYANPRAKASH BHATIA		
Address of the Applicant	9th km, jolly road, muzaffarnagar	Application Form Serial No.	MZFN0122RIN0085
Date of Submission	18/01/2022	Specimen Signature	
Company Name	GALAXY PAPERS PRIVATE LIMITED	Company Address	9TH KM STONE, JOLLY ROAD, MUZAFFARNAGAR
Location Particulars			
District	Muzaffar Nagar	Block	Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar
Plot No./Khasra No.	478/1	Municipality/Corporation	No
Ward No./Holding No.			N/A
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	01/09/1992		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	50.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	5.50
Operational Device	Electric Motor	Rate of Withdrawal (m³/hr.)	20.00
Date of Energization (In Case of Electric Pump)	01/09/1992		
Approx. Strainer Length (For Tube Well)	0.00	Diameter (For Dug Well)	0.00
Maximum Allowable Rate of Withdrawal (m³/hr.):	20.00	Maximum Allowable Running Hours Per Day:	10.00
Maximum Allowable Annual Extraction of Ground Water (m³/year):	60000		
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	THE TIME PERIOD OF THE PREVIOUS CGWA NOC EXPIRED		
Against Case	No	Recharge Required:	60000.00
<ul style="list-style-type: none"> This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf. Holder of this NOC is hereby directed to assure annual recharge of 60000.00 cubic meter, as specified under the application form within the given time period.. 			
Conditions			
<ul style="list-style-type: none"> (1) Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC. (2) In case of any change of ownership of the proposed well, fresh authorization has to be obtained. (3) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization. (4) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters (5) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands. (6) In case of any change of ownership of the existing well, fresh registration has to be obtained. (7) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration. (8) In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation. (9) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity. (10) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis. (11) Guidelines for Installation of Piezometers and their Monitoring Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC: <ul style="list-style-type: none"> The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6". The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring. No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table: 			
S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitoring Mechanism
			Manual DWLR with Telemetry
1	< 10	0	0 0

2	11 - 50	1741	1	1	0
3	50- 500		1	0	1
4	> 500		2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- (13) Any other condition imposed by the concerned Authority
- SPECIFIC CONDITIONS:**
- (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³/day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :18/08/2022

Place:Muzaffar Nagar

This certificate is electronically generated and does not require digital signature